



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Stores Purchase

Animal Husbandry Department

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 1/2018-19]

നമ്പർ 323/2018.

2018 സെപ്റ്റംബർ 17.

മൃഗസംരക്ഷണ വകുപ്പിന്റെ കീഴിലുള്ള ജില്ലാ വെറ്ററിനറികേന്ദ്രം, ക്ലിനിക്കൽ ലാബ്, തൃശ്ശൂർ, റിയൽ ടൈം പി. സി. ആർ. ലാബ് നവീകരണത്തിന്റെ ഭാഗമായി (ഇൻസ്ട്രുമെന്റ്സ്/എക്യുപ്മെന്റ്സ്-ജെൽ ഡോക്യുമെന്റേഷൻ സിസ്റ്റം) സപ്ലൈ ചെയ്യുന്നതിനായി മത്സരസ്വഭാവമുള്ള മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ആവശ്യമുള്ള സാധനങ്ങളുടെ ലിസ്റ്റ് പ്രത്യേകമായി ചേർത്തിട്ടുണ്ട്. ടെണ്ടർ അടങ്ങുന്ന കവറിന് പുറത്ത് (ഇൻസ്ട്രുമെന്റ്സ്/എക്യുപ്മെന്റ്സ്-ജെൽ ഡോക്യുമെന്റേഷൻ സിസ്റ്റം) സപ്ലൈ ചെയ്യുന്നത് സംബന്ധിച്ച്-ടെണ്ടർ നമ്പർ 1/2018-19 എന്ന് രേഖപ്പെടുത്തിയിട്ടുണ്ടായിരിക്കണം. മുദ്രവെച്ച ദർഘാസുകൾ താഴെ പറയുന്ന കാര്യങ്ങൾ ഉൾക്കൊള്ളിച്ച് രണ്ടു കവറുകളിലാക്കി രണ്ടു കവറുകളും കൂടി ഒരു കവറിലാക്കി മുദ്രവെച്ച് 23-10-2018, വൈകിട്ട് 4 മണിക്ക് മുമ്പായി ഈ ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്.

കവർ-എ

- (1) ISO 9001:2000, ISO 14001 ഉൽപ്പാദന സർട്ടിഫിക്കറ്റ്.
- (2) ദർഘാസിൽ പറഞ്ഞ സാധനങ്ങളുടെ ഒറിജിനൽ കാറ്റലോഗും ബ്രോഷറും.
- (3) ദർഘാസിൽ പറഞ്ഞ സാധനങ്ങളുടെ വില ഒഴികെയുള്ള വിശദവിവരങ്ങൾ.
- (4) വിതരണം ചെയ്യുന്ന സ്ഥാപനം സെൻട്രൽ/സ്റ്റേറ്റ് ഗവൺമെന്റ് അധീനതയിലാണോ.
- (5) വിതരണം ചെയ്യുന്ന സാധനങ്ങളുടെ കേരളത്തിലെ സർവ്വീസും, സർവ്വീസ് നെറ്റ്വർക്കിനെപ്പറ്റിയും ഉള്ള വിവരങ്ങൾ
- (6) ഡി.ജി.എസ്. & ഡി. റേറ്റ് കോൺട്രാക്റ്റ് സംബന്ധിച്ച് ശരിയായ രേഖകൾ ഉണ്ടെങ്കിൽ ഹാജരാക്കേണ്ടതാണ്.

കവർ-ബി

- (1) വിതരണം ചെയ്യുന്ന സാധനങ്ങളുടെ തുക, ടാക്സ്, ആകെ തുക എന്നിവ സംബന്ധിച്ച വിശദവിവരം.
- (2) അംഗീകൃത വ്യാപാരിയുടെ ഒപ്പോടുകൂടിയ ദർഘാസ് ഫോറം.
- (3) 200 വിലയുള്ള കേരള സ്റ്റാമ്പ് പേപ്പറിൽ ഉള്ള കരാർ സമർപ്പിക്കേണ്ടതാണ്.

(4) താങ്കൾ സമർപ്പിക്കുന്ന സാധനങ്ങളുടെ മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം ഡിമാന്റ് ഡ്രാഫ്റ്റായി “ചീഫ് വെറ്ററിനറി ഓഫീസർ, ജില്ലാ വെറ്ററിനറി കേന്ദ്രം, തൃശ്ശൂർ ഈസ്റ്റ് പി.ഒ., പറവട്ടാനി-680 005” എന്ന വിലാസത്തിൽ മാറത്തക്കവിധം സമർപ്പിക്കേണ്ടതാണ്.

വിതരണം ചെയ്യുന്ന ഇൻസ്ട്രുമെന്റ്സ്/എക്യുപ്മെന്റ്സിന് മിനിമം 3 വർഷത്തെ വാറന്റി ഉണ്ടായിരിക്കണം. 2 കവറുകളും തുറക്കുന്ന സമയവും തീയതിയും താഴെ കൊടുത്തിരിക്കുന്നു. കവർ എ-യിൽ പറഞ്ഞിട്ടുള്ള കാര്യങ്ങൾ പൂർണ്ണമായി ഉൾപ്പെടുത്തിയിട്ടുണ്ടെങ്കിലേ കവർ ബി തുറക്കുകയുള്ളൂ. തുറന്ന ബി കവർ തൃപ്തികരമല്ലെന്നു തോന്നിയാൽ പർച്ചേയ്സ് നടപടി കഴിയുന്നതിനുമുമ്പു തന്നെ തിരിച്ചയയ്ക്കാനുള്ള അധികാരം താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഓഫീസറിൽ നിക്ഷിപ്തമായിരിക്കും. വിതരണം ചെയ്യുന്ന സാധനങ്ങളുടെ വിശദവിവരങ്ങൾ കൂടി ദർഘാസ് ഫോറത്തിനോടൊപ്പം തന്നെ ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.

അടങ്കൽ തുക— 3,00,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ— 600 + 12% ജി. എസ്. ടി.

പകർപ്പ്— 300 + 12% ജി. എസ്. ടി.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—22-10-2018, 4 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-10-2018, 4 മണി.

കവർ ‘എ’ തുറക്കുന്ന തീയതിയും സമയവും—24-10-2018, 11 മണി.

കവർ ‘ബി’ തുറക്കുന്നതിനുള്ള അംഗീകാരമുള്ള സ്ഥാപനങ്ങളുടെ ലിസ്റ്റ് പുറപ്പെടുവിക്കുന്ന തീയതിയും സമയവും—24-10-2018, 12.30 മണി.

കവർ ‘ബി’ തുറക്കുന്ന തീയതിയും സമയവും—24-10-2018, 2 മണി.

നിരക്കുകൾ സ്ഥിരത പുലർത്തേണ്ട തീയതി—31-3-2019.

ദർഘാസ് സമർപ്പിക്കേണ്ട ഓഫീസ് വിലാസം—ചീഫ് വെറ്ററിനറി ഓഫീസർ, ജില്ലാ വെറ്ററിനറി കേന്ദ്രം, തൃശ്ശൂർ ഈസ്റ്റ് പി. ഒ., പറവട്ടാനി-680 005.

ദർഘാസ് ഫോറം എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും നേരിട്ട് പണമടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽ മാർഗ്ഗം ഫോറം ആവശ്യമുള്ളവർ ഫോറത്തിന്റെ വിലയോടൊപ്പം സ്വന്തം മേൽവിലാസമെഴുതി മതിയായ തപാൽ സ്റ്റാമ്പ് പതിച്ച കവർ കൂടി ഉൾപ്പെടുത്തി അയച്ചുതരേണ്ടതാണ്. മണിയോർഡർ ഒഴികെ ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ സ്വീകാര്യമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാവുന്നതോ അതിന്റെ വില തിരികെ ലഭിക്കുന്നതോ അല്ല. അവസാന തീയതിക്കുശേഷം ലഭിക്കുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. യാതൊരു കാരണവും കൂടാതെ ടെണ്ടറുകൾ സ്വീകരിക്കാനോ നിരാകരിക്കാനോ താഴെ പറയുന്ന ഓഫീസർക്ക് അധികാരമുണ്ടായിരിക്കും. ഉപകരണത്തിന്റെ മാനദണ്ഡങ്ങളും മറ്റു വിവരങ്ങളും ടെണ്ടർ ഫോറത്തിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ഏറ്റവും കുറഞ്ഞ നിരക്കിലുള്ള ടെണ്ടർ അംഗീകാരത്തിന് വിധേയമായി സ്വീകരിക്കുന്നതാണ്. ദർഘാസ് സംബന്ധിച്ച എല്ലാ സർക്കാർ നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമാണ്.

ബന്ധപ്പെടാവുന്ന ടെലിഫോൺ നമ്പർ—0487-2424223.

പ്രധാന നിബന്ധനകൾ

1. ദർഘാസിൽ ടാക്സ് അടക്കമുള്ള വിലവിവരം കാണിച്ചിരിക്കണം.
2. വിതരണം ചെയ്യുന്ന (ഇൻസ്ട്രുമെന്റ്സ് / എക്യുപ്മെന്റ്സ്-ജെൽ ഡോക്യുമെന്റേഷൻ സിസ്റ്റം) എന്നിവയ്ക്ക് മിനിമം 3 വർഷത്തെ ഗ്യാറണ്ടി ഉണ്ടായിരിക്കണം.
3. വിതരണം ചെയ്ത സാധനങ്ങളുടെ ഗ്യാറണ്ടി സമയം കഴിഞ്ഞതിനുശേഷമേ സെക്യൂരിറ്റി ഡെപ്പോസിറ്റ് തിരിച്ചു നൽകുകയുള്ളൂ.
4. വിതരണം ചെയ്ത സാധനങ്ങളുടെ വില ഇന്ത്യൻ രൂപയിൽ കണക്കാക്കേണ്ടതും തുക ഇന്ത്യൻ കറൻസിയിൽ മാത്രം നൽകേണ്ടതുമാണ്.
5. വിതരണം ചെയ്യുന്ന സാധനങ്ങൾ തൃശ്ശൂർ ജില്ലാ വെറ്ററിനറി കേന്ദ്രത്തിൽ എത്തിക്കുന്നതിനുള്ള തുക കൂടി ഉൾപ്പെടുത്തി കാണിക്കേണ്ടതുമാണ്.
6. അംഗീകരിച്ച ദർഘാസുകളിൽ പറഞ്ഞിരിക്കുന്ന സാധനങ്ങൾ നിശ്ചിത തീയതിക്കുള്ളിൽ തന്നെ വിതരണം ചെയ്യേണ്ടതുണ്ട്.
7. ദർഘാസിൽ പറഞ്ഞിട്ടുള്ള സാധനങ്ങൾ തൃപ്തികരമായി വിതരണം ചെയ്ത് സ്ഥാപിച്ചതിനു ശേഷം മാത്രമേ തുക നൽകുകയുള്ളൂ. മുൻകൂർ തുക അനുവദിക്കുന്നതല്ല.
8. വിതരണം ചെയ്യുന്ന സാധനങ്ങളുടെ ലിസ്റ്റ് പകർപ്പാണ് തരുന്നതെങ്കിൽ ഗസറ്റഡ് ഓഫീസറൈക്കോണ്ട് സാക്ഷ്യപ്പെടുത്തി തരേണ്ടതാണ്.
9. വിതരണം ചെയ്യുന്ന സാധനങ്ങൾ ഏറ്റവും പുതിയതും, സാധനം നിർമ്മിച്ച വർഷം, മോഡൽ എന്നിവ പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതുമാണ്.
10. ദർഘാസ് സ്വീകരിക്കുന്നതിനും തുറക്കുന്നതിനും മുൻ നിശ്ചയിച്ച തീയതിയിൽ (ലോക്കൽ/ജനറൽ) ഒഴിവുകൾ വന്നാൽ അടുത്ത പ്രവൃത്തി ദിവസം ദർഘാസ് സ്വീകരിക്കുന്നതും തുറക്കുന്നതും ആയിരിക്കും.
11. ദർഘാസിനൊപ്പം സ്ഥാപനത്തിന്റെ രജിസ്ട്രേഷൻ സംബന്ധിച്ച തെളിവുകൾ ഉൾപ്പെടുത്തേണ്ടതാണ്.
12. നിയന്ത്രണാടിസ്ഥാനത്തിലുള്ള വിതരണം അനുവദിക്കുന്നതല്ല.

[Tender No. 1/2018-19]

No. 323/2018.

17th September 2018.

Sealed and competitive tenders in the prescribed form are invited under two cover system from the original manufacturers for the supply of Instrument/equipment-Gel Documentation system required for strengthening of

Real Time PCR Lab under District Clinical Lab, Thrissur. Separate list of items required with specifications attached. Envelope containing the tender should be superscribed "Tender for the supply of Instrument/equipment-Gel Documentation system (Tender No. 1/2018-19)".

First cover-cover A (technical) will have the following enclosures

- (1) ISO 9001:2000 ISO 14001 Certification of the manufacturer.
- (2) Original catalogue/brochure of all the quoted items.
- (3) List of items intended to be quoted with specification and without rates.
- (4) List of State/Central Government organisations to which these items were supplied.
- (5) After sale service and service network for the item supplied (Specify all the service centres in Kerala with postal address).

Second cover-cover B (Financial) will have the following enclosures

- (1) Rate of each item should be quoted as basic price, rate of tax and total amount.
- (2) Original tender form duly signed by authorised signatory.
- (3) Preliminary agreement in Kerala Stamp Paper worth ₹ 200.
- (4) EMD at 1% of total cost quoted items by means of Demand Draft in favour of Chief Veterinary Officer, District Veterinary Centre, Thrissur-680 005.

Both covers (A & B) must effectively sealed and put in another cover, which is also sealed and submitted. Cover A&B will be opened as per schedule given below. Cover B of those tenders who satisfy the above conditions in cover A will only be opened. The cover B of rejected tenders will be returned without opening on finalization of purchase procedure.

Details of items to be supplied can be had along with the tender form. Intending tenderers can collect the tender remitting the cost of tender form from Chief Veterinary Officer, Veterinary Complex, Paravattani, Thrissur East P.O.-680 005 during office hours or may send the exact amount towards the cost of tender forms along with amount for postal charges for supply of tender forms. Cheques, postal orders and postal stamps are not accepted towards the cost of tender forms. Cost of tender forms is non-refundable. Tender forms are non transferable.

Total cost—₹ 3,00,000.

EMD—1%.

Price of the tender form:

Original—₹ 600 + 12% GST.

Duplicate—₹ 300 + 12% GST.

Closing date and time of sale of tender forms—22-10-2018, 4 p. m.

Closing date and time of receipt of tender forms (Cover A & B)—23-10-2018, 4 p. m.

Date and time for opening of cover A—24-10-2018, 11 a. m.

Date of publishing list of tenders eligible for opening Cover B—24-10-2018, 12.30 p. m.

Date and time of opening of tenders cover B—24-10-2018, 2 p. m.

Date upto which the rates are to be firm—31-3-2019.

Late tenders will not be accepted. The tenders will be opened in the presence of tenderers or his authorised representative who may be present at that time. All items must be delivered at the District Veterinary Centre, Thrissur. The equipment supplied should have a minimum warranty of 3 year. If it is equipment, it should come with all standard fittings and spare accessories. The supply should be completed within 4-8 weeks from the date of placing supply order.

The rates should be for destination freight prepaid in full inclusive of all taxes and duties prevailing at the ruling rate. The undersigned reserves the right to accept or reject the tenders without assigning any reason. The lowest tender shall be accepted subject to the approval of the Technical Advisory Committee. All other information can be had from the office of the undersigned on all working days. Telephone No. 0487-2424223.

Specifications-General

1. UV light source to be provided to visualize ethidium bromide stained gels on a flat glass plate. It should be compatible with a wide range of fluorescent and visible dyes (eg. Qdot, SYBER Safe, ethidium bromide). Should able to use in conjunction with the electrophoresis device for visualizing various pre-cast agarose gel.
2. It should allow the use of safe blue-light Tran's illumination without the risks of UV light Tran's illumination.
3. Compatible with different gel formats including precast gels (e.g E-Gel Agarose Gels, NuPAGE, Novex Bis-Tris gels) and pour-it-yourself gels (agarose, or polyacrylamide).

4. System is to be provided with an automatic shut-off switch turns the Tran's illuminator base off after 10 minutes.
 5. The camera Hood with 1.3 Mp or above, 16-bit CMOS, sensor chip coupled to lens and mounted on an interchangeable filter tray.
 6. Provision for sensors alert to permit illumination only when the imager camera Hood is properly positioned over the light Base unit.
 7. System should have universal filter, Green filter for SYBER Safe dyes and Qdot filter for Quantum dot applications.
 8. Facility to detect high and low intensity band widths.
 9. System has Live mode option to identify specific region of the image and show histograms.
 10. System accommodate gel electrophoresis unit to see the real-time documentation of sample running and analysis automatically.
 11. Multiple image Acquisitons: is an advanced image capture function to acquire a series of image over time (e.g. for bands migrating during gel electrophoresis).
 12. System should have automatic gel capture. Overexposure tool to automatically display overexposed. Saturated areas in colour indication with the given images.
 13. Auto contrast: function increases the contrast of the image and helps to reveal low concentration brands in the gel image.
 14. Viewing surface dimensions: 12×15cm or above.
 15. Gel capture and data analysis software is to be provided.
 16. Dimensions-W×D×H—Hood (20.3×28.4×36.5 cm) approximately and base (21.4×30.4×11.9 cm)
 17. Excitation light source UV light-312 nm, Blue light-470nm
 18. Power-110 or 220 VAC, 50/60 Hz
 19. Camera- CMOS type, Gradation-16 bit, resolution-13 megapixels, exposure time 0.124 sec. to 1 minute.
 20. Optics-F/1.4 fixed lens, Emission filter-Orange for ethidium bromide and SYBR safe DNA gel Stain and Green filter-Fluorescein, SYBR Gold stain, SYBR Green stain and Red filter.
 21. Software-Gel capture acquisition software for image capture and Gel quant Express analysis software for ID image analysis.
 22. All Technical support must be provided at the time of installation and service.
 23. Warranty for a period of three years.
- Special conditions**
1. The rates quoted should be inclusive of all taxes only.
 2. The gel documentation system supplied should have a minimum warranty of 3 years.
 3. The rates should be quoted in Indian currency and payment will be made in Indian currency only.
 4. The security deposit furnished by the firm will be released only after the contract period.
 5. The rates should be for delivery at Clinical Lab, District Veterinary Centre, Paravattani, Thrissur.
 6. The successful tenderers should complete all supplies within the stipulated time stated in the Supply Orders. No extension of supply period will be granted.
 7. Payment will be effected only after successful installation and testing. Advance payment is not possible.
 8. The photocopies of all the documents produced along with the tender should be attested by a Gazetted Officer.
 9. The supply should be from the new stock noting the original specification, make of model etc.
 10. If the date scheduled for receipt/opening of tenders is declared as holiday (Local/General) tenders will be received and opened on the next working day respectively.
 11. Offers of conditional supply will not be considered.
 12. The only jurisdiction for any dispute regarding the purchase will be at Thrissur.

13. The undersigned has the right to cancel the tender, alter the dates specified in schedule or reject any bid without specifying any reason for doing so.

Office of the Chief
Veterinary Officer,
Thrissur.

(Sd.)
Chief Veterinary Officer.

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 1/2018-19]

നമ്പർ 1/2018.

2018 സെപ്റ്റംബർ 18.

മൃഗസംരക്ഷണ വകുപ്പ്-പാലക്കാട് ജില്ലാ വെറ്ററിനറി കേന്ദ്രം ചീഫ് വെറ്ററിനറി ഓഫീസറുടെ കീഴിലുള്ള ക്ലിനിക്കൽ ലാബിലേക്ക് 2018-19 സാമ്പത്തിക വർഷത്തിൽ ഇഡ്ഡക്സ് ഓട്ടോമാറ്റിക് സീറം ബയോ കെമിസ്ട്രി ഡ്രൈ സ്ട്രൈഡ് കിറ്റുകൾ വാങ്ങുന്നതിനായി യഥാർത്ഥ ഉൽപ്പാദകരിൽ നിന്നോ, അംഗീകൃത വിതരണക്കാരിൽ നിന്നോ മത്സരസ്വഭാവമുള്ള മുദ്രവെച്ച ദർഘാസുകൾ താഴെ പറയുന്ന കാര്യങ്ങൾ ഉൾക്കൊള്ളിച്ച് 2 കവറുകളിലാക്കി 2 കവറും കൂടി ഒരു കവറിലാക്കി മുദ്രവെച്ച് 19-10-2018-ന് 4 മണിക്ക് മുമ്പായി ഈ ഓഫീസിൽ ലഭിക്കുന്ന രീതിയിൽ ക്ഷണിച്ചുകൊള്ളുന്നു.

ആദ്യകവർ (കവർ എ—സാങ്കേതികം)

- 1. ദർഘാസിൽ പറഞ്ഞ സാധനങ്ങളുടെ ഒറിജിനൽ കാറ്റലോഗും അല്ലെങ്കിൽ ബ്രോഷറും.
- 2. ദർഘാസിൽ പറഞ്ഞ സാധനങ്ങളുടെ വില ഒഴികെയുള്ള വിശദവിവരങ്ങൾ.
- 3. ദർഘാസിൽ പറഞ്ഞിരിക്കുന്ന സാധനങ്ങൾ നൽകിയിട്ടുള്ള സ്ഥാപനങ്ങളുടെ പേര് വിവരം.
- 4. വിൽപ്പന വസ്തുവിന്റെ ഉൽപാദകർ വിതരണക്കാരന് നൽകുന്ന വിൽപ്പനാവകാശം (ഓതറൈസേഷൻ).

രണ്ടാമത്തെ കവർ (കവർ ബി—സാമ്പത്തികം) താഴെ പറയുന്ന രേഖകൾ ഉണ്ടായിരിക്കണം.

- 1. വിതരണം ചെയ്യുന്ന സാധനങ്ങളുടെ വില, ടാക്സ്, ആകെ വില എന്നിവ സംബന്ധിച്ച വിശദവിവരം.
- 2. അംഗീകൃത വ്യാപാരിയുടെ ഒപ്പോടുകൂടിയ ദർഘാസ് ഫോറം.
- 3. കേരളത്തിൽ നിന്നും വാങ്ങിയ 200 വിലയുള്ള സ്റ്റാമ്പ് പേപ്പറിൽ ഉള്ള പ്രാഥമിക കരാർ സമർപ്പിക്കേണ്ടതാണ്.
- 4. താങ്കൾ സമർപ്പിക്കുന്ന സാധനങ്ങളുടെ മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം ഡിമാന്റ് ഡ്രാഫ്റ്റായി ചീഫ് വെറ്ററിനറി ഓഫീസർ, ജില്ലാ വെറ്ററിനറി കേന്ദ്രം, പാലക്കാട് എന്ന വിലാസത്തിൽ മാറത്തക്ക വിധം സമർപ്പിക്കേണ്ടതാണ്.

എ, ബി എന്നീ 2 കവറുകളും തുറക്കുന്ന തീയതിയും സമയവും താഴെ കൊടുത്തിരിക്കുന്നു. കവർ എ-യിൽ പറഞ്ഞിട്ടുള്ള കാര്യങ്ങൾ പൂർണ്ണമായി ഉൾപ്പെടുത്തിയിട്ടുണ്ടെങ്കിൽ മാത്രം കവർ ബി തുറക്കുകയുള്ളൂ. തുറന്ന

ബി കവർ തൃപ്തികരമല്ലെന്ന് തോന്നിയാൽ പർച്ചെയ്സ് നടപടി കഴിയുന്നതിനു മുമ്പു തന്നെ തിരിച്ചയയ്ക്കാനുള്ള അധികാരം താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഓഫീസറിൽ നിക്ഷിപ്തമായിരിക്കും. വിതരണം ചെയ്യുന്ന സാധനങ്ങളുടെ വിശദ വിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനോടൊപ്പം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. ഇതു സംബന്ധിച്ച വിശദ വിവരങ്ങൾ കേരള ഗവൺമെന്റിന്റെ വെബ്സൈറ്റായ www.kerala.gov.in-ലും ഡിപ്പാർട്ട്മെന്റ് വെബ്സൈറ്റായ www.ahd.kerala.gov.in എന്ന വെബ്സൈറ്റിലും ലഭിക്കുന്നതാണ്.

ദർഘാസ് ഫോറം തപാൽ മാർഗ്ഗം മുഖേനയും നിശ്ചിത തുക അടച്ച് ഓഫീസിൽ നിന്നും നേരിട്ടും ഓഫീസ് പ്രവൃത്തി ദിവസങ്ങളിൽ പ്രവർത്തന സമയത്ത് വന്ന് വാങ്ങാവുന്നതാണ്. തപാൽ മാർഗ്ഗം ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ ഫോറത്തിന്റെ വിലയ്ക്കു പുറമെ മണിയോർഡർ കമ്മീഷൻ കൂടി ഉൾപ്പെടുത്തി അയച്ചു തരേണ്ടതാണ്. ദർഘാസ് ഫോറം ലഭിക്കുന്നതിന് ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ അംഗീകരിക്കുന്നതല്ല. നിശ്ചിത തീയതിക്കുശേഷം വരുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. കവറിനുപുറത്ത് മുകളിലായി ദർഘാസ് നമ്പർ “01/18-19-മൃഗസംരക്ഷണ വകുപ്പ് ജില്ലാ വെറ്ററിനറി കേന്ദ്രത്തിന്റെ കീഴിലുള്ള ക്ലിനിക്കൽ ലാബിലേക്ക് 2018-19 സാമ്പത്തിക വർഷത്തിൽ ഇഡ്ഡക്സ് സീറം ബയോ കെമിസ്ട്രി ഡ്രൈ സ്ട്രൈഡ് കിറ്റുകൾ വിതരണം ചെയ്യുന്നതിന്” എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്. ക്വാട്ട് ചെയ്യുന്ന നിരക്ക് എല്ലാ നികുതികളും ഉൾപ്പെടെയുള്ളതും ക്ലിനിക്കൽ ലാബിൽ എത്തിച്ച് തരുന്നതുമായിരിക്കണം. യാതൊരു കാരണവും കൂടാതെ ടെണ്ടറുകൾ നിരസിക്കുന്നതിന് താഴെ ഒപ്പിട്ടിരിക്കുന്ന യാൾക്ക് അധികാരമുണ്ടായിരിക്കും.

പി. എ. സി. (പ്രൊവിഷണൽ അപ്രോക്സിമേറ്റ് കോസ്റ്റ്)—
1,40,000.

നിരതദ്രവ്യം—ക്വാട്ട് ചെയ്യുന്ന തുകയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില:

- അസ്സൽ— 400+ ചരക്ക് സേവന നികുതി 18%.
- പകർപ്പ് — 200+ ചരക്ക് സേവന നികുതി 18%.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—19-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-10-2018, 4 മണി.

കവർ എ തുറക്കുന്ന തീയതിയും സമയവും—
21-10-2018, 12 മണി.

കവർ ബി തുറക്കുന്നതിന് അംഗീകാരമുള്ള സ്ഥാപനങ്ങളുടെ ലിസ്റ്റ് പുറപ്പെടുവിക്കുന്ന തീയതി—21-10-2018, 12 മണി.

കവർ ബി തുറക്കുന്ന തീയതിയും സമയവും—
21-10-2018, 4 മണി.

നിരക്കുകൾ സ്ഥിരത പുലർത്തുന്ന തീയതി—
31-3-2019.

ദർഘാസ് ലഭ്യമാക്കുന്ന ഉദ്യോഗസ്ഥന്റേയും പുരിപ്പിച്ച ദർഘാസ് സമർപ്പിക്കേണ്ട ഓഫീസ് മേധാവിയുടെയും പേരും മേൽ വിലാസവും—ചീഫ് വെറ്ററിനറി ഓഫീസർ, ജില്ലാ വെറ്ററിനറി കേന്ദ്രം, വെറ്ററിനറി ഫോസ്ഫിറ്റൽ റോഡ്, പാലക്കാട്-678 001, ഫോൺ-0491-2520626

[No. 1/2018-19]

DVC No. 1/2018.

18th September 2018.

Sealed and competitive open tenders are invited under 'Two Cover System' from the original manufactures/ Authorized suppliers for the supply of Dry Slide Kits for Idexx Automatic Serum Biochemistry Analyser for the use of Clinical Laboratory, District Veterinary Centre, Palakkad, Department of Animal Husbandry, Kerala State during the year 2018-19.

First cover (Cover-A—Technical) (Should Contains the following Documents)

- (1) Original Catalogue/Brochure of all the quoted items.
- (2) List of items intended to be quoted with specification and without rates.
- (3) List of Organizations to which these items were supplied if any.
- (4) Authorization from the manufacture for distribution right.

Second cover (Cover-B—Financial) (Should Contains the following Documents)

- (1) Rate at each item should be quoted as basic price, rate of tax and total amount.
- (2) Original tender form duly signed by authorized signatory.
- (3) Preliminary agreement in Kerala stamp paper worth 200.
- (4) E.M.D. @ 1% of total cost quoted items by means of Demand draft drawn in favour of the Chief Veterinary Officer, District Veterinary Centre, Palakkad.

Both covers (A & B) must be effectively sealed and put in another cover which is sealed and submitted. Cover A & B will be opened as per schedule given below. Cover B of these tenders who satisfy the above conditions in Cover A will only is opened. The Cover B of rejected tenders will be returned without opening on finalization of purchase procedure. Details of items to be supplied can be had along with the tender form and Govt. of Kerala website- www.kerala.gov.in. and the department website www.ahd.kerala.gov.in.

Firms can collect the tender form by remitting the cost of tender and GST from the Chief Veterinary Officer, District Veterinary Centre, Palakkad during office hours or may send the exact amount towards the cost of tender form along with amount for postal charges by Money Order for supply of tender forms. Cheques, Postage Stamps, Postal orders, Demand drafts etc. will not be accepted as the cost of tender form nor the form will be sent by value payable post. Late tenders will not be considered under any circumstances.

Tenders should be superscribed as "Tender No. 1/2018-19 for the supply of Dry Slide Kits for Idexx Automatic Serum Biochemistry Analyser for the use of Clinical Laboratory, District Veterinary Centre, Palakkad, Department of Animal Husbandry, Kerala for the year 2018-19. The rate quoted should be inclusive of all the taxes. The successful tenderers has to pay a security deposit of an amount equivalent to 5% of the quoted rate which will be released after 3 months from the date of expiration of contract. The security deposit may be submitted as NSC, Treasury Savings Bank Certificate, Post Office cash certification. Post Office Savings Bank Certificates or Deposit receipts of recognized banks.

The tenderer has the right to reject the tenders without assigning any reason.

Specification

1. Blood Urea Nitrogen Test
2. AST/SGOT
3. ALKP-Alkaline Phosphotase
4. TBIL-Total Bilurubin
5. ALT/SGPT
6. Creatinine
7. Total Protein
8. Glucose
9. Vet Test PHOS Inorganic Phosphate
10. Vet Test Ca Calcium
11. Vet Test MG Magnesium

District Veterinary Centre,
Palakkad.

(Sd.)
Chief Veterinary Officer.

Ayurveda Medical Education Department

ദർശനം പരസ്യം

[നമ്പർ 17/2018-19]

നമ്പർ S1-6474/2018/AVC.

2018 സെപ്റ്റംബർ 19.

തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ദ്രവ്യഗുണ വകുപ്പിലെ റിസർച്ച് പ്രൊജക്ടിന് ആവശ്യമായ മെറ്റബോളിക് കേജ് വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ച ദർശനസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 4,80,000.

നിരതദ്രവ്യം— 4,800.

Name of Equipment—Metabolic Cages with Stand (all included with feeder for rats from 150g. upto 300g.).

Quantity Required—6 Nos.

ഓരോ ദർഘാസ്യം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് 'തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ ദ്രവ്യഗുണ വകുപ്പിലെ റിസർച്ച് പ്രൊജക്ടിന് ആവശ്യമായ മെറ്റബോളിക് കേജ് വിതരണം ചെയ്ത് സ്ഥാപിക്കുന്നതിനുള്ള ടെൻഡർ' എന്ന് രേഖപ്പെടുത്തി 24-10-2018 ഉച്ചയ്ക്ക് 3 മണിവരെ സമർപ്പിക്കാവുന്നതാണ്. 24-10-2018 ഉച്ചയ്ക്കുശേഷം 3.30 മണിക്ക് ദർഘാസ്യകൾ നിയമാനുസരണം തുറക്കുന്നതായിരിക്കും. യാതൊരു കാരണവശാലും ദർഘാസ്യ ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. ദർഘാസ്യ ഫോറങ്ങളുടെ വിൽപ്പന 23-10-2018 ഉച്ചയ്ക്ക് ശേഷം 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ്യ ഫോറത്തിന്റെ വിലയേക്കാൾ ` 50 കൂടുതൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസ്യയിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വില നിരക്കുകൾ ദർഘാസ്യ അംഗീകരിച്ച് നൽകുന്ന തീയതി മുതൽ ഒരു വർഷം വരെയുള്ള കാലയളവിനുള്ളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു. ഒരു ദർഘാസ്യിന്റെ വില ` 1,500 ആണ്. [ടെൻഡർ ഫോറം വാങ്ങുന്നതിനായി ` 180 (SGST-90 & CGST-90) ഒറിജിനൽ ജി. എസ്. ടി. ചെലാൻ ഹാജരാക്കേണ്ടതാണ്].

ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില—` 840.

പുരിപ്പിച്ച ദർഘാസ്യ ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% തുക (മിനിമം ` 1,500) നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റും ` 200-ന്റെ കേരള സംസ്ഥാന മുദ്രപ്പത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. ഏതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണത്താൽ 24-10-2018-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ദർഘാസ്യകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്ന് അറിയാവുന്നതാണ്.

[No. 17/2018-19]

No. S1-6474/2018/AVC. 19th September 2018.

Sealed competitive tenders are invited for the supply of "Metabolic Cages" for Dravyagunavijnana Department Research Project, Government Ayurveda College, Thiruvananthapuram for the year 2018-19 as detailed below.

Name of Equipment—Metabolic Cages with Stand (all included, with feeder for rats from 150g. upto 300g.).

Quantity Required—6 Nos.

Estimate Cost—` 4,80,000.

EMD—` 4,800.

Tenders should be superscribed Supply of "Metabolic Cages with stand" for Dravyagunavijnana Department Research Project, Government Ayurveda College, Thiruvananthapuram for the year 2018-19, addressed to the Principal, Government Ayurveda College, Thiruvananthapuram. The last date of the receipt of tenders will be at 3 p. m. on 24-10-2018. The late tenders will not be accepted. The tenders will be opened at 3.30 p.m. on 24-10-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Government Ayurveda College, Thiruvananthapuram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by cash remittance of ` 1,500 [original GST Chalan for ` 180 (SGST-90 & CGST-90) should be submitted for obtaining tender form], which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 23-10-2018. Cheque, Postage Stamps etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of ` 50 by money order to cover postal charges. Duplicate tender forms, if required will be issued at ` 840.

Intending tenderers should submit an amount of 1% of the quoted amount as Earnest Money Deposit (Minimum ` 1,500) by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth ` 200. The rate quoted shall remain firm for acceptance till one year from the date of acceptance. The Principal, Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel the tender. If Government declares 24-10-2018 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from the office during office time.

Specifications—Providing perfect separation of faeces and urine through special design of the funnel and of the separation cone. Drawer style design of the feeder allowing easy filling of all parts below the cage floor, removable without disturbing the test animals. The faeces collection tube and the urine collection tube must unlock with single twist from outside cage. All components must be easily washable and autoclavable. Adaptable to mice and rats of different weights. Made of extremely durable PC & PMP.

Govt. Ayurveda College,
Thiruvananthapuram.

(Sd.)
Principal.

പുനർ ദർഘാസ് പരസ്യം

[നമ്പർ 6/2018-19]

നമ്പർ എ2-1624/2018/ആകോക. 2018 സെപ്റ്റംബർ 6.

കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ വിവിധ ഡിപ്പാർട്ടുമെന്റുകളിലേക്ക് 2018-19 വർഷത്തിലേക്കു വശ്യമായ ലാബ് കെമിക്കലുകൾ വിതരണം ചെയ്യുന്നതിന് മുദ്ര വെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ആയുർവേദ കോളേജ്, കണ്ണൂർ, പരിയാരം എന്ന വിലാസത്തിലാണ് ദർഘാസ് അയയ്ക്കേണ്ടത്. ദർഘാസ് കവറിനു പുറത്ത് “കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലേക്ക് 2018-19 വർഷത്തിൽ ലാബ് കെമിക്കലുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം. ദർഘാസിൽ കെമിക്കലുകളുടെ പായ്ക്ക്, സൈസ്, ബ്രാന്റ് നെയിം എന്നിവ പ്രത്യേകം രേഖപ്പെടുത്തിയിരിക്കണം. പുരിപ്പിച്ച ദർഘാസുകൾ 24-10-2018 വൈകുന്നേരം 3 മണിക്ക് മുമ്പ് കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകികിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. അടങ്കൽ തുക 1,50,000. ദർഘാസ് വാങ്ങിയവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 24-10-2018 വൈകുന്നേരം 3.30 -ന് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില 473 + 18% ജി. എസ്. ടി., ആകെ 558 (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി.എസ്.ടി. അക്കൗണ്ട് മുഖാന്തിരം 85 അടച്ച് ഒറിജിനൽ ചെലാൻ ദർഘാസ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്). ഫോറം തപാലിൽ ലഭിക്കുവാൻ വിലയോടൊപ്പം 50 അധികമായി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില നിശ്ചിതവും ഒരിക്കലും തിരിച്ചു നൽകാത്തതുമാണ്. ദർഘാസ് മറ്റൊരാളുടെ പേരിലേക്ക് മാറ്റാവുന്നതല്ല. ദർഘാസ് ഫോമുകളുടെ വിൽപ്പന ഈ ഓഫീസിൽ നിന്നും 3-10-2018-ന് രാവിലെ 11 മണി മുതൽ ആരംഭിക്കുന്നതും 23-10-2018-ന് വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കുന്നതുമാണ്. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. ഫോമുകൾ വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമെങ്കിൽ 280 (237 + 18% ജി. എസ്.ടി. ആകെ 280)-ന് ലഭിക്കുന്നതാണ് (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി.എസ്.ടി. അക്കൗണ്ട് മുഖാന്തിരം 43 അടച്ച് ഒറിജിനൽ ചെലാൻ ദർഘാസ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്). പുരിപ്പിച്ച ദർഘാസിനോടൊപ്പം രേഖപ്പെടുത്തിയ മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും (ഏറ്റവും കുറഞ്ഞത് 1,500) 200-ന്റെ മുദ്രപ്പത്രത്തിൽ പ്രാഥമിക എഗ്രിമെന്റും സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുവാനോ നിരസിക്കുവാനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണങ്ങളാൽ 24-10-2018-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം 3.30 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽനിന്നും പ്രവൃത്തി സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

[No. 6/2018-19]

No. A2/1624/2018-ACK. 6th September 2018.

Sealed tenders are invited for the supply of Lab Chemicals for Government Ayurveda College, Kannur, Pariyaram for the financial year 2018-19.

Tenders should be superscribed as “Tender for the Supply of Lab Chemicals for Government Ayurveda College, Kannur, Pariyaram for 2018-19” and addressed to the Principal, Government Ayurveda College, Kannur, Pariyaram. Pack size and brand name of Chemicals should be recorded in the tender documents. Last date of receipt of sealed tenders to this office is 24-10-2018 at 3 p. m. Late tenders will not be accepted. Tenders will be opened on 24-10-2018 at 3.30 p. m. in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Estimate cost— 1,50,000.

Intending tenderers may on application to the Principal, Government Ayurveda College, Kannur, Pariyaram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of 473+18% GST, Total 558 (Original GST chalan for 85 should be produced for the purchase of tender form). Postal Charge of 50 should be added if the forms needed by post. The price fixed for a form/set of forms is not redunable under any circumstances. The tender forms are not transferable. Sale of tender forms will be started at 11 a.m. on 3-10-2018 and will be closed at 3 p. m. on 23-10-2018. Demand Draft, Cheques, Postal Order etc. will not be accepted towards the cost of forms nor will the forms be sent per VPP. Duplicate tender form if requested will be issued at 280 (237+18% GST total 280) (Original GST chalan for 85 should be produced for the purchase of tender form). Postal charge 50 should be added if the forms needed by post. A Preliminary agreement as per Appendix XVII on Kerala Stamp Paper worth 200 together with an EMD of 1% of the total amount quoted (Minimum 1,500) should be attached with the tender form by way of Demand Draft/Postal Order. Principal has the right to accept or reject the tender without further notice. If Government have declared public holiday on 24-10-2018 the tender will be opened at 3.30 p. m. on next working day. Further details can be had from the College office during the office time.

Government Ayurveda College, Pariyaram, Kannur.

(Sd.) Principal.

Collegiate Education Department

ലഘു ദർഘാസ് പരസ്യം

[3/2018-19-പ്ലാൻ]

നമ്പർ എ2-545/2018/ജി.സി.കെ. 2018 സെപ്റ്റംബർ 26.

2018-19 വർഷത്തേക്ക് കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ സപ്ലൈ ആന്റ് ഇൻസ്റ്റാലേഷൻ ഓഫ് ഇലക്ട്രോണിക് എക്യൂപ്മെന്റ്സ് ചെയ്യുന്നതിനായി 1,45,000-ൽ അധികരിക്കാതെ വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

വിതരണം ചെയ്യാനുള്ള സാധനങ്ങളുടെ പട്ടിക ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസിൽ വിജയിക്കുന്ന സ്ഥാപനങ്ങൾ 28 ദിവസത്തിനകം സാധനങ്ങൾ സപ്ലൈ ഓർഡറിലെ വ്യവസ്ഥകൾക്ക് വിധേയമായി ലഭ്യമാക്കേണ്ടതാണ്.

“പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാര്യവട്ടം, തിരുവനന്തപുരം” എന്ന വിലാസത്തിൽ ലഭിക്കുന്ന ദർഘാസുകളുടെ കവറിനുള്ളിൽ “കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ സപ്ലൈ ആന്റ് ഇൻസ്റ്റാലേഷൻ ഓഫ് ഇലക്ട്രോണിക് എക്യൂപ്മെന്റ്സ് ചെയ്യാനുള്ള ദർഘാസ് 2018-19” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 23-10-2018, 2.30 മണിവരെ ആയിരിക്കും. ദർഘാസുകൾ നൽകിയിട്ടുള്ളവരുടെയോ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രിതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ അന്നേ ദിവസം ഉച്ചയ്ക്ക് 3 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസുകൾ എല്ലാ പ്രവൃത്തി ദിവസവും രാവിലെ 10 മണി മുതൽ ഒരു മണി വരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോമുകളുടെ അവസാന വിൽപ്പന 23-10-2018 ഉച്ചയ്ക്ക് 2 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോമുകളുടെ വില ` 600 + 12% ജി. എസ്. ടി. ആണ്. ദർഘാസുകൾ തപാലിൽ ആവശ്യമുള്ളവർ ദർഘാസിന്റെ വിലയും വിൽപ്പന നികുതിയും ഉൾപ്പെടെയുള്ള തുക മണിയോർഡറായും ആവശ്യമായ തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച സ്വന്തം മേൽവിലാസമെഴുതിയ കവർ സഹിതം അപേക്ഷിക്കേണ്ടതുമാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോമുകൾ ആവശ്യമെങ്കിൽ ` 200 + 12% ജി. എസ്. ടി. നിരക്കിൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോമുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് ഫോമിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് ഫോമിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ കരാറും ` 1,500 നിരതദ്രവ്യവുമായി (പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് എടുത്തത്) കുറഞ്ഞത് ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

[No. 3/2018-19-Plan]

No. A2-545/2018/GCK. 26th September 2018.

Sealed competitive tenders are invited for the supply of electronics equipments to various departments of Govt. College, Kariavattom. The list of items to be supplied is available along with the tender forms. The successful tenderers should deliver the items within 28 days from the date of supply order and as per the conditions specified.

Estimated Amount— ` 1,45,000.

The envelop containing the tender should bear the superscription “Purchase of Elecronics equipments to Government College, Kariavattom under plan fund 2018-19” and should be addressed to “The Principal, Government College, Kariavattom, Thiruvananthapuram, Pin-695 581”. The last date for receipt of tenders will be on 23-10-2018 at 2.30 p. m. Late tenders will not be accepted. The tenders will be opened on 23-10-2018 at 3 p. m. in

Gaz. No. 40/2018/DTP (Stores Purchase).

the presence of tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to The Principal, Government College, Kariavattom obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 600 + 12% GST which is the price fixed for a form/set of form and which is not refundable under any circumstances. The tender forms are not transferable. Tender forms will be issued on all working days from 11 a. m. to 1 p. m. Sale of tender forms will be closed on 23-10-2018 at 2 p. m. Those who wish to get tender form by post should sent Money Order for cost of tender form along with self addressed envelop affixed with sufficient stamps for sending the tender forms by registered post. Cheque/Postage Stamps will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. Duplicate tender forms, if required will be issued @ ` 200 + 12% GST per copy.

All the tenderers should execute an agreement in Kerala Stamp Paper worth ` 200 while submitting tender form (vide Page No. 6 of the tender form). The Earnest Money Deposit (EMD) should be remitted by Demand Draft or Fixed Deposit receipts subject to the minimum ` 1,500. The tenderers who are eligibile for exemption from payment of EMD should enclose copy of the latest certificate of Registration issued by Store Purchase Department, Government of Kerala. Otherwise the tender will be summarily rejected. The right to accept or reject the tender without assigning any reason to vested with the undersigned. The undersigned will not be responsible for any postal delay or loss of tender forms.

Further details, if any, can be had from the College office on all working days.

Government College,
Kariavattom,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എ1-509/2018-19. 2018 സെപ്റ്റംബർ 25.

2018-19 വർഷത്തേക്ക് തൃത്താല സർക്കാർ ആർട്സ് & സയൻസ് കോളേജിലേക്ക് പ്രിൻസിപ്പാളിന്റെ കോട്ടേഷൻ മെഷീൻ (ഇബുണ്ടു സപ്ലൈ ചെയ്യുന്നത്), വാട്ടർ പ്യൂരിഫയർ (കോൾഡ് + നോർമൽ), ഇൻലൈൻ യു. പി. എസ്. + ബാറ്ററി 150 എ. എച്ച് (ഒന്ന്) എന്നീ ഉപകരണങ്ങൾ വിതരണം നടത്തുന്നതിലേക്കായി അംഗീകൃത സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് ഫോറങ്ങൾ സമർപ്പിക്കുന്ന കവറിനുള്ളിൽ “പുതിയ കോഴ്സുകൾ ആരംഭിക്കുക 2018-19— ഫോട്ടോസ്റ്റാറ്റ് കം പ്രിൻ്റർ മെഷീൻ, വാട്ടർ പ്യൂരിഫയർ, ഇൻലൈൻ യു. പി. എസ്.” എന്ന് രേഖപ്പെടുത്തേണ്ടതും പ്രിൻസിപ്പാൾ, സർക്കാർ ആർട്സ് & സയൻസ് കോളേജ്, തൃത്താല, പാലക്കാട് -679 534 എന്ന വിലാസത്തിൽ

സമർപ്പിക്കേണ്ടതുമാണ്. ടെൻഡറിനോടൊപ്പം അടങ്കൽ തുകയുടെ 1% നിരതദ്രവ്യമായി അടയ്ക്കേണ്ടതാണ്. നിരതദ്രവ്യം പണമായോ പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായോ അടയ്ക്കാവുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ കോളേജ് ആഫീസിൽ നിന്നും എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണിമുതൽ ഉച്ചയ്ക്ക് 2 മണിവരെ ലഭിക്കുന്നതാണ്. ഫോറത്തിന്റെ വില അസ്സലിന് ` 600+72 (12% ജി. എസ്. ടി.)-ം ഡ്യൂപ്ലിക്കേറ്റിന് ` 300+36 (12% ജി. എസ്. ടി.)-ം ആണ്. ദർഘാസ് വിലയായി അടച്ച തുക യാതൊരു കാരണവശാലും തിരിച്ചുകൊടുക്കുന്നതല്ല. ദർഘാസിന്റെ വില ചെക്ക്, പോസ്റ്റേജ് സ്റ്റാമ്പ് മുതലായ രീതികളിൽ സ്വീകരിക്കുന്നതോ ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയച്ചു നൽകുന്നതോ അല്ല. ദർഘാസ് ഫോറങ്ങളുടെ വില്പന 25-10-2018 ഉച്ചയ്ക്ക് 1 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറം തപാലിൽ ആവശ്യമുള്ളവർ തപാൽ ചാർജ്ജ് `36 വേറെ നൽകിയാൽ കോളേജ് ആഫീസിൽ നിന്നും തപാലിൽ അയച്ചു കൊടുക്കുന്നതാണ്. ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല.

25-10-2018 ഉച്ചയ്ക്ക് 2 മണിക്കകം സർക്കാർ ആർട്സ് & സയൻസ് കോളേജ്, തൃത്താല പ്രിൻസിപ്പാൾ വശം മുദ്രവച്ച ദർഘാസുകൾ കിട്ടിയിരിക്കേണ്ടതാണ്. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 25-10-2018 ഉച്ചയ്ക്കുശേഷം 3 മണിക്ക് അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസുകൾ നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ` 200 മുല്യമുള്ള കേരള സ്റ്റാമ്പ് പേപ്പറും കൂടെ നിരതദ്രവ്യവും കൊണ്ടുവരേണ്ടതാണ്.

No. A1-509/2018-19. 25th September 2018.

Sealed tenders are invited for the supply of Photostat cum Printer Machine (which supports UBUNDU), Water Purifier (Cold & Normal), Inline UPS with battery 150 AH (1 No.) required for Government Arts and Science College, Thrithala.

The tenders should bear superscription "Starting of new courses 2018-19-Supply of Photostat cum Printer Machine, Water Purifier, Inline UPS" and addressed to The Principal, Govt. Arts & Science College, Thrithala, Palakkad-679 534. An EMD equal to 1% of the estimated cost should be remitted along with the tender either by DD drawn in favour of Principal, Government Arts and Science College, Thirithala or by cash.

Intending tenderers may, on application to the Principal, Government Arts and Science College, Thrithala obtain the requisite tender forms by a cash remittance of ` 600 + 72 (12% GST) (for original form) and ` 300 + 36 (12% GST) (for duplicate, if required) as cost of the form + GST which is the price fixed for a

form/Set of forms which is not refundable under any circumstances. Sale of tender forms will be closed at 1 p. m. on 25-10-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Those who require forms by post have to remit an additional amount of ` 36 towards postage. The tender forms are not transferable.

Tenders will be accepted upto 2 p. m. on 25-10-2018 and will be opened at 3 p. m. on 25-10-2018 in the presence of such of the tenderer or their authorized representatives present at that time. Late tenders will not be accepted. The tender should be accompanied with a written undertaking in Kerala Stamp Paper worth ` 200 and EMD may be send accordingly.

Govt. Arts & Science College, Thrithala, P. O. Thrithala, Palakkad. (Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 1/2018-19]

(1)

നമ്പർ എ2-756/2018. 2018 സെപ്റ്റംബർ 17.

തലശ്ശേരി ഗവൺമെന്റ് ബ്രണ്ണൻ കോളേജ് ഓഫ് ടീച്ചർ എഡ്യൂക്കേഷനിൽ ലാപ്ടോപ്പ്, യു. പി. എസ്., ഫ്ളാറ്റ് ടി. വി., എൽ. സി. ഡി. പ്രൊജക്ടർ മുതലായവ വിതരണം ചെയ്യുന്നതിനും സ്ഥാപിക്കുന്നതിനുംവേണ്ടി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ഇതിലേക്കായി ` 2,55,000 പ്ലാൻ സ്കീം "മോഡേണൈസേഷൻ ഓഫ് എഡ്യൂസാറ്റ് ക്ലാസ് റൂം (പ്ലാൻ) 2018-19" എന്ന ശീർഷകത്തിൽ വകയിരുത്തിയിട്ടുണ്ട്.

ദർഘാസ് കവറിന്റെ പുറത്ത് 2018-19 പ്ലാൻ പദ്ധതിയിൽ ലാപ്ടോപ്പ്, യു. പി. എസ്., ഫ്ളാറ്റ് ടി. വി., എൽ. സി. ഡി. പ്രൊജക്ടർ എന്നിവ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് എന്നെഴുതി "പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ബ്രണ്ണൻ കോളേജ് ഓഫ് ടീച്ചർ എഡ്യൂക്കേഷൻ, തലശ്ശേരി, പിൻ-670 101" എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ടെണ്ടറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 24-10-2018 ഉച്ചയ്ക്കുശേഷം 3 മണിവരെയാണ്. താമസിച്ച് ലഭിക്കുന്ന ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്. ലഭിച്ച ടെണ്ടറുകൾ 24-10-2018 വൈകുന്നേരം 4 മണിക്ക് ടെണ്ടറുകൾ നൽകിയിട്ടുള്ളവരുടെയോ അല്ലെങ്കിൽ ടെണ്ടർ നൽകിയവർ അധികാരപ്പെടുത്തിയിട്ടുള്ളവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ടെണ്ടർ ഫോറം ` 885 (` 750 + ജി. എസ്. ടി. 18%) കോളേജ് ഓഫീസിൽ അടച്ചാൽ ലഭിക്കുന്നതാണ്. ടെണ്ടർ ഫോറങ്ങൾ എല്ലാ പ്രവൃത്തി ദിവസവും ഉച്ചയ്ക്ക് 2.30 മണി വരെ കോളേജ് ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്. ടെണ്ടർ ഫോറം തപാലിൽ ആവശ്യപ്പെടുന്നവർ തപാൽ ചാർജ്ജടക്കം ` 921 (പ്രിൻസിപ്പാളിന്റെ പേരിൽ മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ടെണ്ടർ ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ചെക്ക്, ഡി. ഡി./പോസ്റ്റൽ ഓർഡർ

തുടങ്ങിയവ ടെണ്ടർ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറിന്റെ കൂടെ സാധനങ്ങളുടെ വിലയുടെ 1% തുക (ഇത് ചുരുങ്ങിയത് ` 1,500 ആയിരിക്കണം) നിരതദ്രവ്യമായി അടയ്ക്കേണ്ടതാണ്. നിരതദ്രവ്യം സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇന്ത്യയുടെ തലശ്ശേരി ശാഖയിൽ മാറ്റാവുന്ന ഡി. ഡി. ആയിരിക്കണം. നിരതദ്രവ്യം പണമായി ടെണ്ടർ കവറിനുള്ളിൽ യാതൊരു കാരണവശാലും ഉൾക്കൊള്ളിക്കാൻ പാടില്ല. ടെണ്ടറിനോടൊപ്പം ` 200 മുഖവിലയുള്ള മുദ്രപത്രത്തിൽ ഉടമ്പടി ചെയ്യേണ്ടതുമാണ്. നിരതദ്രവ്യവും ഉടമ്പടിയും സമർപ്പിക്കാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്.

ടെണ്ടറിൽ കാണിച്ച സാധനങ്ങളിൽ ഒരു സാധനത്തിനായാലും ഓർഡർ ചെയ്താൽ അതു വിതരണം ചെയ്യാൻ ടെണ്ടർ ബാധ്യസ്ഥരാണ്.

യഥാർത്ഥ ടെണ്ടർ ഫോറങ്ങൾ വാങ്ങിയവർക്ക് ആവശ്യമാണെങ്കിൽ 443 (വില ` 375+ ജി. എസ്. ടി. 18%) അടച്ചാൽ ഡ്യൂപ്ലിക്കേറ്റ് ലഭിക്കുന്നതാണ്. ടെണ്ടർ ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യാൻ പാടില്ല.

ഏതെങ്കിലും അല്ലെങ്കിൽ മുഴുവനായോ ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതിനും നിരസിക്കുന്നതിനുമുള്ള പൂർണ്ണ അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

[No. 1/2018-19]

No. A2-756/2018. 17th September 2018.

Sealed tenders are invited for the supply and installing of Lap Top, UPS, Flat TV, LCD Projector etc. for an amount of ` 2,55,000 under Plan Scheme 2018-19 "Modernization of EDUSAT Class Room".

The tenders should be superscribed with "Tender No. 1/2018-19 supply and installation of Lap Top, UPS, Flat TV, LCD Projector etc. under Plan Scheme 2018-19" and addressed to the Principal, Government Brennen College of Teacher Education, Thalassery-670 101". Last date for receipt of tender is 24-10-2018 at 3.p.m. Late tenders will not be entertained. The tenders will be opened on 24-10-2018 at 4 p. m. in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the "Principal, Government Brennen College of Teacher Education, Thalassery-670 101", obtain requisite tender forms on which tenders should be submitted. The cost of tender form is ` 750 + 18% GST (i.e. ` 885).

Tender form if required by post should accompanied by a cash remittance of ` 921 including Postal charges by Money Order to the "Principal, Government Brennen College of Teacher Education, Thalassery-670 101". Cost of tender form is not refundable under any circumstances. Sale of tender forms will be closed at 2.30 p.m. on all working days. Drafts, Cheques, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of tender forms. The tender form will not be sent by VPP. Duplicate tender forms, if any required will be issued at ` 375 + 18% GST (i.e. ` 443) per copy, only to those who purchased the original tender forms. Tender forms are not transferable.

Every tender should be accompanied by an EMD @ 1% of the article tendered for. This should be subject to a minimum of ` 1,500. EMD may be forwarded by way of DD payable at State Bank of India, Thalassery Branch in favour of the undersigned. Earnest Money in cash should not be enclosed with the envelope containing the tender. An agreement executed in Kerala Stamp Paper worth ` 200 is to be submitted along with the tender. The tenders without EMD and agreement will be rejected.

The tenderers shall also be ready and liable to supply even a single item shown in their tender on placing supply order.

The Principal reserves the right to accept or to reject any or all the tenders without assigning any reason thereof.

Details of Items

Sl. No.	Item with Specification	Quantity
1	Lap Top <ul style="list-style-type: none"> Core i5/i7 Processor 8 GB/ITB RAM, ITB Hard Disk 15.6 inch screen 	1
2	UPS with atleast 5 to 6 Hours Back up <ul style="list-style-type: none"> 32 battery and input isolation transformer with input 600 and output 208 	1
3	Flat TV <ul style="list-style-type: none"> Size-42-49 inch HDMI port for connecting to the TV for best quality video and audio output Optical or SPDIF/Coaxial audio out port, ideal for multichannel audio output Wireless Connectivity DLNA or Miracast support, to wire lessly stream content from Smart-phone/tablet directly to the TV Smart TV with operating System (OS)—Android, Google TV, Tizen 4K is 3,840X 2,160 pixels resolution 	1
4	LCD Projectors <ul style="list-style-type: none"> LCD Projector Lumens, USB, HDMI Port, Projector Horizontal Resolution: 1024 Pixels Max Vertical Resolution: 768 Pixels 	3

(2)

[No. 2/2018-19]

[നമ്പർ 2/2018-19]

No. A2-756/2018.

17th September 2018.

നമ്പർ എ2-756/2018.

2018 സെപ്റ്റംബർ 17.

തലശ്ശേരി ഗവൺമെന്റ് ബ്രണ്ണൻ കോളേജ് ഓഫ് ടീച്ചർ എഡ്യൂക്കേഷനിൽ ഫാൾസ് സീലിങ്, എ. സി., എൽ. ഇ. ഡി., ലൈറ്റ്സ്, വിൻഡോ കർട്ടൻ എന്നിവ വിതരണം ചെയ്യുന്നതിനും സ്ഥാപിക്കുന്നതിനും (ലേബർ ചാർജ്ജ് ഉൾപ്പെടെ) വേണ്ടി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ഇതിലേക്കായി ` 3,84,000 പ്ലാൻ സ്കീം “മോഡേണൈസേഷൻ ഓഫ് എഡ്യൂസാറ്റ് ക്ലാസ് റൂം (പ്ലാൻ) 2018-19” എന്ന ശീർഷകത്തിൽ വകയിരുത്തിയിട്ടുണ്ട്.

ദർഘാസ് കവറിന്റെപുറത്ത് 2018-19 പ്ലാൻ പദ്ധതിയിൽ ഫാൾസ് സീലിങ്, എ. സി., എൽ. ഇ. ഡി., ലൈറ്റ്സ്, വിൻഡോ കർട്ടൻ എന്നിവ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് എന്നെഴുതി “പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ബ്രണ്ണൻ കോളേജ് ഓഫ് ടീച്ചർ എഡ്യൂക്കേഷൻ, തലശ്ശേരി-670 101” എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ടെണ്ടറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 24-10-2018 ഉച്ചയ്ക്കുശേഷം 3 മണിവരെയാണ്. താമസിച്ച് ലഭിക്കുന്ന ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്. ലഭിച്ച ടെണ്ടറുകൾ 24-10-2018 വൈകുന്നേരം 4 മണിക്ക് ടെണ്ടറുകൾ നൽകിയിട്ടുള്ള വരുടെയോ അല്ലെങ്കിൽ ടെണ്ടർ നൽകിയവർ അധികാരപ്പെടുത്തിയിട്ടുള്ളവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ടെണ്ടർ ഫോറം ` 1,416 (` 1,200 + ജി. എസ്. ടി. 18%) കോളേജ് ഓഫീസിൽ അടച്ചാൽ ലഭിക്കുന്നതാണ്. ടെണ്ടർ ഫോറങ്ങൾ എല്ലാ പ്രവൃത്തി ദിവസവും ഉച്ചയ്ക്ക് 2.30 മണി വരെ കോളേജ് ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്. ടെണ്ടർ ഫോറം തപാലിൽ ആവശ്യപ്പെടുന്നവർ തപാൽ ചാർജ്ജ്കൾ ` 1,452 (പ്രിൻസിപ്പാളിന്റെ പേരിൽ മന്ദിരയ്ക്കുവേണ്ടി അയയ്ക്കേണ്ടതാണ്. ടെണ്ടർ ഫോറത്തിന്റേ വില യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ചെക്ക്, ഡി. ഡി./പോസ്റ്റൽ ഓർഡർ തുടങ്ങിയവ ടെണ്ടർ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറിന്റെ കൂടെ സാധനങ്ങളുടെ വിലയുടെ 1% തുക (ഇത് ചുരുങ്ങിയത് ` 1,500 ആയിരിക്കണം) നിരതദ്രവ്യമായി അടയ്ക്കേണ്ടതാണ്. നിരതദ്രവ്യം സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇന്ത്യയുടെ തലശ്ശേരി ശാഖയിൽ മാറ്റാവുന്ന ഡി. ഡി. ആയിരിക്കണം. നിരതദ്രവ്യം പണമായി ടെണ്ടർ കവറിനുള്ളിൽ യാതൊരു കാരണവശാലും ഉൾക്കൊള്ളിക്കാൻ പാടില്ല. ടെണ്ടറിനോടൊപ്പം ` 200 മുഖവിലയുള്ള മുദ്രപത്രത്തിൽ ഉടമ്പടി ചെയ്യേണ്ടതുമാണ്. നിരതദ്രവ്യവും ഉടമ്പടിയും സമർപ്പിക്കാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്.

ടെണ്ടറിൽ കാണിച്ച സാധനങ്ങളിൽ ഒരു സാധനത്തിനായാലും ഓർഡർ ചെയ്താൽ അതു വിതരണം ചെയ്യാൻ ടെണ്ടർ ബാധ്യസ്ഥരാണ്.

യഥാർത്ഥ ടെണ്ടർ ഫോറങ്ങൾ വാങ്ങിയവർക്ക് ആവശ്യമാണെങ്കിൽ ` 708 (വില ` 600 + ജി. എസ്. ടി. 18%) അടച്ചാൽ ഡ്യൂപ്ലിക്കേറ്റ് ലഭിക്കുന്നതാണ്. ടെണ്ടർ ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യാൻ പാടില്ല.

ഏതെങ്കിലും അല്ലെങ്കിൽ മുഴുവനായോ ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതിനും നിരസിക്കുന്നതിനുമുള്ള പൂർണ്ണ അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

Sealed tenders are invited for the supply and installing of False ceiling AC, Lights and window curtains etc. (with labour charges) for an amount of ` 3,84,000 under Plan Scheme 2018-19 “Modernization of EDUSAT Class room”.

The tenders should be superscribed with “Tender No. 2/2018-19 supply and installation of False Ceiling, AC, Lights and Window Curtains under Plan Scheme 2018-19” and addressed to the Principal, Government Brennen College of Teacher Education, Thalassery-670 101”. Last date for receipt of tender is 24-10-2018 at 3.p.m. Late Tenders will not be entertained. The tenders will be opened 24-10-2018 at 4 p. m. in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the “Principal, Government Brennen College of Teacher Education, Thalassery-670 101”, obtain requisite tender forms on which Tenders should be submitted. The cost of tender form is ` 1,200 + 18% GST) (i.e. ` 1,416).

Tender form if required by post should accompanied by a cash remittance of ` 1,452 including Postal charges by Money Order to the “Principal, Government Brennen College of Teacher Education, Thalassery-670 101. Cost of tender form is not refundable under any circumstances. Sale of tender forms will be closed at 2.30 p.m. on all working days. Drafts, Cheques, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of tender forms. The Tender form will not be sent by VPP. Duplicate tender forms, if any required will be issued at ` 600 + 18% GST) (i.e. ` 708) per copy, only to those who purchased the original tender forms. Tender forms are not transferable.

Every tender should be accompanied by an EMD @ 1% of the article tendered for. This should be subject to a minimum of ` 1,500. EMD may be forwarded by way of DD payable at State Bank of India, Thalassery Branch in favour of the undersigned. Earnest Money in cash should not be enclosed with the envelope containing the tender. An agreement executed in Kerala Stamp Paper worth ` 200 is to be submitted along with the tender. The tenders without EMD and agreement will be rejected.

The tenderers shall also be ready and liable to supply even a single item shown in their tender on placing supply order.

The Principal reserves the right to accept or to reject any or all the tenders without assigning any reason thereof.

Details of items		
Sl. No.	Item with Specification	Quantity
1	False Ceiling <ul style="list-style-type: none"> Ceiling works Total area: 900 Sq. ft./520 sq. ft. Materials required: PVC or DRG Air Conditioners—4 Nos. <ul style="list-style-type: none"> AC: Capacity 1.5 ton Split AC, Remote & User manual Power features:230V/50Hz/1Phase Compressor:Dual rotator Cooling capacity:50000 W Energy star rating: 5 Star With labour charges 	4
2	Lights <ul style="list-style-type: none"> 12 Led lights and 15 plug points 	12
3	Window Curtains <ul style="list-style-type: none"> Window blinds for 6 windows: 100% Polyester, acrylic coating Door with curtains: 2 doors Carpet flooring: Total area 900 sq. ft. 	

മോട്ടോർ-6 എച്ച്. പി., വിഞ്ച് മോട്ടോർ-9 എച്ച്. പി., മാസ്റ്റ്, ട്രൈപോഡ്, ചെയിൻ, മറ്റ് അനുബന്ധ സാമഗ്രികൾ മുതലായവ) വാങ്ങുന്നതിന് ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക— 3,29,456.

നിരതദ്രവ്യം— 3,300.

ദർഘാസ് ഫോറത്തിന്റെ വില— 700 + 12 % ജി. എസ്. ടി.

വിതരണം ചെയ്യേണ്ട കാലാവധി— 30 ദിവസത്തിനുള്ളിൽ.

ടെണ്ടർ ഫോറങ്ങൾ ഭൂജല വകുപ്പിന്റെ കണ്ണൂർ ജില്ലാ ആഫീസിൽ നിന്നും 1-10-2018 രാവിലെ 10 മണി മുതൽ 17-10-2018 പകൽ 1 മണി വരെ ലഭിക്കുന്നതാണ്. മുദ്രവച്ച ദർഘാസുകൾ ലഭിക്കേണ്ട അവസാന തീയതി 17-10-2018 പകൽ 3 മണിവരെ. ദർഘാസുകൾ അന്നേദിവസം പകൽ 3.30-ന് ഹാജരായ കരാറുകാരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. വിശദ വിവരങ്ങൾ ജില്ലാ ആഫീസ്, ഭൂജല വകുപ്പ്, കണ്ണൂരിൽ നിന്നും ലഭിക്കുന്നതാണ്. ടെണ്ടറിൽ പങ്കെടുക്കുന്നവർ നിശ്ചിത മാതൃകയിലുള്ള പ്രാഥമിക ഉടമ്പടി 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ ടെണ്ടർ ഫോറത്തോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. കൂടാതെ ആവശ്യമായ നിരതദ്രവ്യത്തിനുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് (രേഖപ്പെടുത്തുന്ന തുകയുടെ 1%), ജി. എസ്. ടി. സർട്ടിഫിക്കറ്റിന്റെ പകർപ്പ് എന്നിവയും ടെണ്ടർ ഫോറത്തിന്റെ കൂടെ സമർപ്പിക്കേണ്ടതാണ്. ആവശ്യമായ രേഖകൾ ഇല്ലാതെ സമർപ്പിക്കുന്ന ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്. കേരളത്തിന് പുറത്തുള്ളവർക്ക് ടെണ്ടർ ഫോറം ഷെഡ്യൂൾ, കേരള മുദ്രപത്രം എന്നിവ തപാലിൽ ലഭിക്കുന്നതിന് 1,170-ന്റെ മണിയോർഡർ സ്വന്തം മേൽവിലാസം എഴുതിയ കവർ സഹിതം ജില്ലാ ഓഫീസർ, ഭൂജല വകുപ്പ്, സിവിൽ സ്ട്രോങ്ങ്, കണ്ണൂർ-670 002 എന്ന പേരിൽ അയച്ചുതരികയാണെങ്കിൽ ആയത് രജിസ്റ്റേർഡ് തപാലിൽ അയച്ചുതരുന്നതാണ്.

DR. T. K. JAYASREE,
Assistant Professor,
Mathematics,
Principal in-charge.

Government Brennan College
of Teacher Education,
Thalassery.

നിബന്ധനകൾ

1. സാമഗ്രികൾ വിതരണം ചെയ്തശേഷം, ബന്ധപ്പെട്ട വിതരണക്കാർ ഭൂജലവകുപ്പിന്റെ ഒരു കൗൺസിലർ നിർമ്മാണ പ്രവൃത്തിയിൽ എങ്കിലും ഹാജരായി കമ്മീഷനിംഗ് നടത്തേണ്ടതാണ്.
2. കമ്മീഷനിംഗ് വേളയിൽ ഭൂജലവകുപ്പിന്റെ ഡ്രിപ്പിംഗ് ജീവനക്കാർക്ക് ആവശ്യമായ പരിശീലനം നൽകേണ്ടതാണ്.
3. വിതരണം ചെയ്യുന്ന സാമഗ്രികൾക്ക് കമ്മീഷനിംഗ് തീയതി മുതൽ ഒരു വർഷം വാറണ്ടി നൽകേണ്ടതാണ്.
4. രേഖപ്പെടുത്തുന്ന നിരക്ക് ജി.എസ്.ടി., ട്രാൻസ്പോർട്ടേഷൻ ചാർജ്ജ്, എൻട്രി ടാക്സ് എന്നിവ ഉൾപ്പെടുന്നതായിരിക്കണം. കൂടാതെ 6 മാസം കാലാവധി ഉണ്ടായിരിക്കേണ്ടതാണ്.
5. ദൃഢത കാലയളവ് (firmness period) 6 മാസം കാലാവധി ഉണ്ടായിരിക്കേണ്ടതാണ്.

Ground Water Department

ദർഘാസ് പരസ്യം

നമ്പർ ജി. ഡബ്ല്യു./കെ. എൻ. ആർ/741/2018.
2018 സെപ്റ്റംബർ 17.

കേരള ഗവർണ്ണർക്കുവേണ്ടി ജില്ലാ ആഫീസർ, ഭൂജല വകുപ്പ്, കണ്ണൂർ താഴെ പറയുന്ന കൗൺസിലർ നിർമ്മാണത്തിന് ആവശ്യമായ ഡ്രിപ്പിംഗ് സാമഗ്രികൾ (ഡിസ്മാന്റിൽഡ്/പോർട്ടബിൾ ഡ്രിപ്പിംഗ് റിഗ്സ് ആവശ്യമായവ) വിതരണം ചെയ്യുന്നതിന് അംഗീകൃത/മേഖലയിൽ പരിചയ സമ്പന്നരായ വിതരണക്കാരിൽ നിന്നും മുദ്രവച്ച മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—18/2018-19.

വിതരണം ചെയ്യേണ്ട ഡ്രിപ്പിംഗ് റിഗ് സാമഗ്രികളുടെ വിശദാംശങ്ങൾ—കണ്ണൂർ ഭൂജലവകുപ്പ് ജില്ലാ ഓഫീസിലെ കെ. എൽ. ആർ. ഡിസ്മാന്റിംഗ് ടൈപ്പ് 4.5 ഇഞ്ച് കൗൺസിലർ നിർമ്മാണത്തിനുള്ള റിഗ്സ് അനുയോജ്യമായ പോർട്ടബിൾ/ഡിസ്മാന്റിൽഡ് തരത്തിലുള്ള റിഗ് (റൊട്ടേഷൻ

No. GW/KNR/741/2018. 17th September 2018.

On behalf of Governor of Kerala, sealed and competitive tenders are invited from reputed/approved suppliers for the supply of dismantled/portable type drilling rig accessories for 4.5 inch borewell construction.

Tender No.—18/2018-19.

Description and specifications of drilling rig accessories—Dismantled/portable type drilling rig (Rotation motor-6 H.P-4 Piston, Winch motor-9 H.P.-5 Piston, Mast, Tripod, Chain and other required accessories).

P.A.C.—` 3,29,456.

E.M.D.—` 3,300.

Cost of tender form—` 700+12% G.S.T.

Period of supply—Within 30 days.

Tender form and schedule shall be purchased from District Office, Ground Water Department, Kannur from 10 a.m. on 1-10-2018 to 1 p.m. on 17-10-2018. Tenders shall be submitted till 3 p.m. on 17-10-2018. Tenders will be opened on 17-10-2018 at 3.30 p.m. in the presence of bidders. Details are available at District Office, Ground Water Department, Kannur. Tenderers should submit preliminary agreement in Kerala Stamp Paper worth ` 200 along with tender form & schedule. Tenderers also submit required earnest money deposit (1% of quoted amount), copy of G.S.T. certificate etc. along with tender form and schedule. Tenders without necessary documents will be rejected. Tender forms, schedule, Kerala Stamp Paper, etc. will be send by registered post for firms outside Kerala, if they send money order of ` 1,170 to District Officer, Ground Water Department, Kannur along with self addressed envelop.

Conditions

1. The supplier has to successfully commission the machinery and he should be present at the first drilling site.
2. Necessary training shall be provided to Ground Water Department Drilling staff during the commissioning work.
3. The supplied accessories shall be provided minimum one year guarantee from the date of commissioning.
4. Quoted amount should be inclusive of G.S.T., transportation charges, entry tax etc.
5. Period of firmness shall be 6 months.

Office of the District Officer,
Ground Water Department,
Kannur.

(Sd.)
District Officer.

Medical Education Department

ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ സി3/16158/2018/മെ.കോ.തി. 2018 സെപ്റ്റംബർ 29.

തിരുവനന്തപുരം എസ്. എ. റ്റി. ആശുപത്രി Reproductive Medicine Unit IVF Lab വിഭാഗത്തിലേക്ക് highly purified CO₂ & N₂ Gases വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പേൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചുവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—` 5 ലക്ഷത്തിൽ താഴെ (ഓരോ വർഷവും) (below five lakh per year).

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്—` 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—15-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—16-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—16-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

ദർഘാസ് നമ്പർ	സാധനങ്ങളുടെ പേര്	യൂണിറ്റ്
102/2018	Purchase of highly purified CO ₂ (99.999% medical grade)	180 KG (6 Cylinder of 30 KG)
	Nitrogen (99.9999% UHP)	56 cum (8 Cylinder of 7 cum)

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

SPECIFICATIONS FOR CO₂

1. Supply of medical grade CO₂ of 99.999% purity for the embryology lab.
2. Supply to be ensured by exchanging the existing CO₂ cylinders/new cylinders and always arranging for a spare cylinder.
3. The rate of CO₂ shall be quoted per Kg unit of CO₂.
4. The rental charges shall be quoted separately.
5. Transportation, delivery and collection charges should be added to the cost of the gas.
6. The supply shall be uninterrupted as per orders.
7. Additional Cylinders shall be supplied as per demand.
8. The Maintenance, safety checking and certification of cylinders shall be done by the supplier without any additional cost as per mandatory requirements.
9. All cylinders to be supplied with test certificates, gas purity certificates and approval from the Chief Controller of Explosives, Govt. of India.
10. User list of IVF centres utilizing CO₂ shall also be attached along with the offer.
11. Rate should be freezed for two years.

SPECIFICATIONS FOR N₂

1. Supply of Ultra high purity N₂ of 99.9999% purity for the embryology lab.
2. Supply to be ensured by exchanging the existing N₂ cylinders/new cylinders and always arranging for a spare cylinder.
3. The rate of N₂ shall be quoted per cu mm unit of N₂.
4. The rental charges shall be quoted separately.
5. Transportation, delivery and collection charges should be added to the cost of the gas.
6. The supply shall be uninterrupted as per orders.
7. Additional Cylinders shall be supplied as per demand.
8. The Maintenance, safety checking and certification of cylinders shall be done by the supplier without any additional cost as per mandatory requirements.
9. All cylinders to be supplied with test certificates, gas purity certificates and approval from the Chief Controller of Explosives, Govt. of India.
10. User list of IVF centres utilizing N₂ shall also be attached along with the offer.
11. Rate should be freezed for two years.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderer.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

ഗവ. മെഡിക്കൽ കോളേജ്,
തിരുവനന്തപുരം.

(ഒപ്പ്)
പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

TENDER SCHEDULE

(1)

നമ്പർ സി3-11840(2)/2018/ജി.എം.സി.റ്റി. 2018 സെപ്റ്റംബർ 13.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ പ്ലാസ്റ്റിക് സർജറി വിഭാഗത്തിലേക്ക് Pneumatic K wire introducer (1 No.) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

പുനർ ദർഘാസ് നമ്പർ—108/2018.
അടങ്കൽ തുക—` 1,68,000.
നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
ഒറിജിനൽ—` 672.
ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—23-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—24-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—24-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

SPECIFICATIONS

Pneumatic K Wire introducer

K-wire Drive attachment with

- 1. Drive speed rpm—0-1200
- 2. Cannulation diameter—0.6-2mm

- 1. The period for which the rates to be in firm— One year.
- 2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- 3. Advance payments conditions will not be considered.
- 4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- 5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- 6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
- 7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- 9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- 11. Belated tenders will not be considered under any circumstances.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderer.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

(2)
നമ്പർ സി3-11838(4)/2018/ജി.എം.സി.റ്റി. 2018 സെപ്റ്റംബർ 15.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഇ.എൻ.ടി. വിഭാഗത്തിലേക്ക് Micro Ear Surgery Instruments (1 Set) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

പുനർ ദർഘാസ് നമ്പർ—109/2018.

അടങ്കൽ തുക— 1,28,000.

സാധനങ്ങളുടെ പേര്—Micro Ear Surgery Instruments (1 Set).

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 672.

ഡ്യൂപ്ലിക്കേറ്റ്— 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—24-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—25-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—25-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

SPECIFICATION FOR INSTRUMENTS

1. All instruments should be “ISO” & “CE” Certified.
2. All instruments should be in high quality corrosion free Stainles Steel.
3. All instruments should be Laser Marked with Catalogue Number & Manufacturer Emblem.
4. All instruments must have three years warranty.

Sl. No.	Items with specificatiom	Cost in (`)
1	Tumarkin Ear speculum- slotted Black matt finish different sizes set of 8:3 sets	6,660
2	Shea Ear speculum—bevelled Black matt finish different sizes set of 4.3 sets	4,080
3	Micro Ear Suction tip— with adaptor different sizes set of 5:5 sets	4,500
4	Microalligator forceps Shaft—80mm, Jaw length-5mm x1mm: straight: 5 numbers	18,800
5	Microcup forceps Shaft—80mm Jaw 1 mm diameter straight: 3 numbers Angled up 45 degree: 2 numbers	11,280 7,520
6	Micro Ear Scissors Shaft—80mm straight: 2 numbers Angled up 45 degree: 1 number	7,520 3,760
7	Micro Ear Henkel forceps Shaft—80mm Jaw length-6-80 mm 4 numbers	18,800
8	Malleus nipper Shaft—80mm Upward cutting: 2 Nos. Downward cutting: 1 No.	11,280
9	Straight pick— 3 Nos. Length 16mm	3,390
10	Curved pick Length 16mm—2 Nos.	2,260
11	Right angled pick Length 16mm—2 Nos.	2,260
12	Triangular Knife Length 16mm—2 Nos.	2,260
13	Round Knife Length 16mm—5 Nos.	5,650
14	Flag Knife Length—16mm—5 Nos.	5,650
15	Microlevator Length 16mm—3 Nos.	3,390
16	Measuring Road for stapes piston 1 No.	1,130
17	Tenotome nerve sheath Knife 1 No.	1,130
18	Stapes perforator Size—0.6mm—1 No. Size—0.7mm—1 No. Size—0.8mm—1 No.	1,130 1,130 1,130
Total		1,09,300

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderer.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.

18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(3)

നമ്പർ സി2-12482/2018/ജി.എം.സി.റ്റി. 2018 സെപ്റ്റംബർ 22.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ എസ്.എ.റ്റി. വിഭാഗത്തിലേക്ക് വിവിധ സാധനങ്ങൾ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—112/2018.

അടങ്കൽ തുക—` 4,00,000.

നിരതദ്രവ്യം—1%.

സാധനങ്ങളുടെ പേര്—വിവിധ സാധനങ്ങൾ (SS Drum, Sim's speculam, Artery forceps etc.)

യൂണിറ്റ്—വിവിധങ്ങൾ

അളവ്—വിവിധങ്ങൾ

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,344.

ഡ്യൂപ്ലിക്കേറ്റ്—` 672.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—23-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—24-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—24-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Details of Items		
Sl. No.	Name of Items	Quantity required
1	Dressing Drum Big SS-ISI Mark 26 × 16cm (360mm × 280mm)	100 Nos.
2	Dressing Drum Medium SS-ISI Mark 14 × 10cm (350mm × 240mm) Jointless	70 Nos.
3	Sim's Speculam (Medium)-SS	10 Nos.
4	Cusco's Speculam (Medium)-SS	5 Nos.
5	Hypodermic Needle 26g ½ inch	2000 Nos.
6	Bone narrow needle-Paediatric 16 G & 18G	10 each
7	Cusco's Speculam (Small)-SS	15 Nos.
8	Artery forceps curved-small	
9	Mosquito forceps curved	5 Nos.
10	Chetal Jar	10 Nos.
11	Chetal forceps	30 Nos.
12	Oxygen resuciation set infant (ambu bag with mask) 100 ml	30 Nos.
13	Oxygen resuciation (Adult)	15 Nos.
14	Steel basin-Large	30 Nos.
15	Weighing machine (Paediatric)	15 Nos.

9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderer.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(4)

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.

നമ്പർ സി8-25667/2018/എം.സി.റ്റി. 2018 സെപ്റ്റംബർ 18.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/എസ്.എ.റ്റി. ആശുപത്രി/പീഡിയാട്രിക് സർജറി വിഭാഗത്തിലേക്ക് പേഷ്യന്റ് വാമർ/വാമിംഗ് ബ്ലാങ്കറ്റ് (2 എണ്ണം) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്ര വച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ IMCH ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—111/2018.
അടങ്കൽ തുക— ` 2,64,000.
നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 890.

ഡ്യൂപ്ലിക്കേറ്റ്— 445.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—22-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 23-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Specifications

1. Should be portable.
 2. Should weight less than 7 Kg.
 3. Power cord ~ 4.5-6m
 4. Should have at least 4 power setting-1 boost temperature—maximum 44 degree Celsius
 5. Should have thermostat for thermal protection
 6. Should work in standard Indian power supply (~ 220-240 Volts, 50Hz AC)
 7. Should have temperature alarm
 8. Should provide at least 10 blankets each for Paediatric use
- Should comply with international safety guidelines
 Demonstration is a must should have 3 years warranty
 AMC/CAMC rates should quoted separately.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.

6. Tenders should be accompanied with a formal agreement executed in 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tender.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(5)

നമ്പർ സി1/24073/2018/എം.സി.റ്റി. 2018 സെപ്റ്റംബർ 18.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ഫോറൻസിക് മെഡിസിൻ എം.എസ്.ബി. മോർച്ചറി വിഭാഗത്തിലേക്ക് സാധനങ്ങൾ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തി യിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—110/2017.

സായനങ്ങളുടെ പേര്—Hand saw (2 Nos.) Weighing Balance 150 Kg. (3 Nos.)

അടങ്കൽ തുക— ` 4,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ— ` 1,344.

പകർപ്പ്— ` 672.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—24-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—25-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 25-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമായിരിക്കും.

Body Weighing Balance Scale

- Model DS 20 'NOVA'
- Complete SS Platform for easy cleaning and antistaining
- Platform size 2100 mm x 60 mm apprex
- To weigh a maximum of 200 kg accuracy of 20 g
- SS 304 grade contructions
- Rechargeable battery back up provided for usage in power failure
- TARE function provided
- Imported load cells for enduring performance
- Digital display

Hand saw-Autopsy Oscillating saw HB 8891:

- Light weight made of strong metallic dry
- Easy to handle & shock proof insulated case
- Using heavy duty reliable motor
- Operating speed 12000 to 21000/per min.
- Speed controller is provided to adjust speed
- Minimum 16ft flexible cord attached to bod
- Power supply: 220 volt Ac 50 HZ
- 2 Nos. Blade-sequent & Deep cutting blade

Accessories

1. E 8894-01 open end wrench 11 mm
2. E 8891-03 Torx wrench & T handle
3. HB 8871 Tube & Spl. lubrication gear
4. HB 8899-01 Carrying care for saw.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposit (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Govt. Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.

- 11. Belated tenders will not be considered under any circumstances.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
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- 17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

Government
 Medical College,
 Thiruvananthapuram,

(Sd.)
 Principal.

ദർഘാസ് പരസ്യം
 [നമ്പർ 31/2018-19]

നമ്പർ എ7/3783/2018/ജി.റ്റി.ഡി.എം.സി.എ.

2018 സെപ്റ്റംബർ 13.

ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജിലെ കോളേജ് ഓഫ് ഫാർമസ്യൂട്ടിക്കൽ സയൻസിലെ വിവിധ ലാബുകളിലേക്ക് എൽ. പി. ജി. പൈപ്പ് ലൈൻ സ്ഥാപിക്കുന്ന പ്രവർത്തിക്കായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഉള്ളടക്കം ചെയ്ത കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ, ഇനവിവരം, നിശ്ചിത ദിവസം എന്നിവ രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ്, വണ്ടാനം, ആലപ്പുഴ-688 005 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാകുന്നു.

അടങ്കൽ തുക— 3,50,000

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും 22-10-2018, 4 മണി വരെ. 23-10-2018 രാവിലെ 11 മണിക്ക് ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് സമർപ്പിക്കുന്നവരുടെയോ അവർ നിയോഗിക്കുന്ന പ്രതിനിധിയോ ഈ അവസരത്തിൽ സന്നിഹിതരാകാവുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ പ്രവർത്തി ദിവസങ്ങളിൽ പകൽ 10 മണി മുതൽ വൈകുന്നേരം 4 മണിവരെ 784 ഓഫീസിൽ

ഒടുക്കി വാങ്ങാവുന്നതാണ്. പകർപ്പ് ആവശ്യമുള്ളവർ 392 അധികമായി ഒടുക്കി വാങ്ങേണ്ടതാണ്. ദർഘാസ് വിൽപ്പന 22-10-2018, 2 മണിവരെ മാത്രമായിരിക്കും. ചെക്ക്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ തപാലിൽ ലഭിക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ദർഘാസിന്റെ വിലയോടൊപ്പം 50 കൂടി ചേർത്ത് മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന ദിവസത്തിന് 10 പ്രവർത്തി ദിവസങ്ങൾക്കു മുമ്പ് ലഭിക്കുന്ന മണിയോർഡറുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. വില തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. സാങ്കേതിക വിശദാംശങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ 200-ന്റെ മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും ക്വാട്ടു ചെയ്യുന്ന ആകെ വിലയുടെ 1% വരുന്ന തുകയ്ക്ക് (കുറഞ്ഞത് 1,500) പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റോ സ്ഥിര നിക്ഷേപ സർട്ടിഫിക്കറ്റോ നിരതദ്രവ്യമായി സമർപ്പിക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും ഉള്ളടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതായിരിക്കും.

No. A7/3783/2018/GTDMCA. 13th September 2018.
 [No. 31/2018-19]

Sealed tenders are invited for the supply of Installation of LPG Pipeline in Various Laboratories in College of Pharmaceutical Sciences, attached to Govt. T. D. Medical College, Alappuzha.

The envelopes containing the tender should bear the superscription "Tender No. & due date and should be addressed to the Principal, T.D. Medical College, Alappuzha-688 005.

Last date and time of receipt of tender will be 22-10-2018, at 4 p. m. Late tender will not be accepted. The tender will be opened at 11 a. m. on 23-10-2018 in the presence of such of the tenders or their authorized representatives who may be present at time.

Approximate Cost— 3,50,000.

Intending tenders may obtain the tender form from the undersigned on all working days from 10 a. m. to 4 p. m. on a cash remittance 784 which is the price fixed for a form and which is not refundable under any circumstances. Sale of tender forms will be closed at 2 p. m. on 22-10-2018. Cheques, drafts, postage stamps etc., will not be accepted towards the cost of tender forms, nor will the forms be sent for V. P. P. Tender forms will be supplied to the firm by registered post subject to a cash payment of 50 in addition as postage charges. Money Order will be accepted only if received within 10 clear working days prior to due date for submitted tender. Duplicate tender forms, if required will be issued of 392 per copy. Further details can be had from the college

office during working time. Tender should be accompanied by an agreement executed in Kerala Stamp Paper worth ₹ 200 and EMD 1% (minimum ₹ 1,500) of the total cost of the items tendered. Tenders without EMD will be rejected.

Government T. D.
Medical College,
Alappuzha.

(Sd.)
Principal.

Police Department

QUOTATION NOTICE

[No. 32/2018]

No. E1 (a)-27428/2018/W. 28th September 2018.

Sealed quotations are invited for the supply of one number of photocopier for the use of District Police Office, Wayanad. The quotation should contain price of the items including tax. The quotation should be submitted in envelop bearing the name of the item and addressed to District Police Chief, Kalpetta North, Wayanad, Intending suppliers may submit their quotation in their own letter head along with TIN/CST/GSTIN Number. Last date of receipt of quotation is on 9-10-2018 at 4 p. m. Late quotation will not be acceptable. Payment will be made only after the verification of the supplied items. Advance payment will not be allowed.

SPECIFICATION

Size	: A3
Speed	: 23 CPM-COPY/PRIN
Functions	: Copy, Duplex, Network Print, Colour Scan
Memory	: 512 MB
Processor	: 500 MHZ
SCAN speed	: 25 IPM
Tray capacity	: 1 × 250 + 100 Sheets by pass
Resolution	: 2400 × 600 DPI
Double side copy/print	: Yes
Network Print/Scan	: Yes
Digital features	: 1×999 Electronic sort copy, Rotate sort copy, ID Copy
Multiple copy	: Automatic paper selection, duplex copying (2-in-1, 4-in-1)
Interface	: Hi Special USB 2.0/Standard 10/100
Base	: T-network

District Police Office,
Wayanad
spwynd.pol@kerala.gov.in

KARUPPASAMY, R. IPS,
Superintendent of Police.

Printing Department

e-TENDER NOTICES

(1)

No. 42/2018-19.

24th September 2018.

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471-2331458) invites on behalf of Printing Department for the purchase of following items.

For more details please see the Kerala Government e-procurement web portal.

Sl. No.	Name of Items	Quantity	Unit
1	Riso Master F-Type S-6947 UA	10	Roll
2	Riso Ink F-Type Black S-6930 UA	24	Tube
3	Riso Ink F-Type Bright Red S-6932A	20	Tube
4	Riso Ink FHD Black S-6870 A	24	Tube
5	Riso Master F-Type S-6871 UA	12	Nos.
6	GD Com Colour Black Ink	12	Nos.
7	GD Com Colour Yellow Ink	12	Nos.
8	GD Com Colour Cyan Ink	12	Nos.
9	GD Com Colour Magenta Ink	12	Nos.
10	GD Com Colour Grey Ink	12	Nos.
11	Riso KZ 30 Black	5	Nos.

Total Estimated cost— ₹ 21,05,940.

Cost of tender form— ₹ 3,200 + GST @ 18%.

EMD @ 1% estimated cost— ₹ 21,059.

Last date and time of application—16-10-2018, 5 p. m.

Date and time of opening of tender—20-10-2018, 10 a. m.

For more details please see the Kerala Govt. Web portal

General Conditions

1. Bidder shall be made the EMD/Bid Security as per G.O. (P) No. 448/05/Fin dated 13-10-2005. If availing EMD exemption should produce documentary evidence for the same.
2. The rate quoted should have inclusive of all taxes and other charges including loading, transportation, unloading, Installation charges for Department Store, Government Central Press Thiruvananthapuram.

3. Samples should be produced on or before the last date of E-Tender to the Office of Director of Printing.
4. Payment will be made only after satisfactory receipt and supply of items.
5. The item should be supplied as and when required within 7 days with effect from the date of receipt of the supply order.
6. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tender.
7. The tenderer should produce documentary evidence in proof of the following:
 - (a) A short list of the previous major supplies (2 year).
 - (b) Performance Certificate from reputed customers.
8. All conditions laid down in KFC Form 14 should be completed in the agreement.
9. The purchaser has the right to cancel the supply order at any time without assigning any reason.
10. The Rates quoted should be remain the same up to 31-3-2019.
11. Dealers participated in tender should enclose authorisation letter from original manufactures regarding authorised dealer.

(2)

No. 44/2018-19.

24th September 2018.

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471-2331458) invites on behalf of Printing Department for the purchase of RICOH toners.

For more details please see the Kerala Government e-procurement web portal.

Sl. No.	Name of Items	Quantity	Unit
1	RICOH SP 6430 DN toners (Laser Printer)	39	Nos.
2	RICOH SP 3510 SF toners (25ppm MFP)	35	Nos.

Total Estimated cost—` 8,21,900.

Cost of tender form—` 1,500 + GST @ 18%.

EMD @ 1% estimated cost—` 8,219.

Last date and time of application—12-10-2018, 10 a. m.

Date and time of opening tender—15-10-2018, 11 a. m.

General Conditions

1. Bidder shall be made the EMD/Bid Security as per G.O. (P) No. 448/05/Fin dated 13-10-2005. If availing EMD exemption should produce documentary evidence for the same.
2. The rate quoted should have inclusive of all taxes and other charges including loading, transportation, unloading, Installation charges for Department Store, Government Central Press, Thiruvananthapuram.
3. Samples should be produced on or before the last date of E-Tender to the office of Director of Printing.
4. Payment will be made only after satisfactory receipt and supply of items.
5. The item should be supplied as and when required within 7 days with effect from the date of receipt of the supply order.
6. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tender.
7. The tenderer should produce documentary evidence in proof of the following:
 - (a) A short list of the previous major supplies (2 year).
 - (b) Performance Certificate from reputed customers.
8. All conditions laid down in KFC Form 14 should be completed in the agreement.
9. The purchaser has the right to cancel the supply order at any time without assigning any reason.
10. The Rates quoted should be remain the same up to 31-3-2019.
11. Dealers participated in tender should enclose authorisation letter from original manufactures regarding authorised dealer.

(3)

No. 47/2018-19.

24th September 2018.

The Director of Printing, Government Central Press, Thiruvananthapuram-695 001 (0471-2331458) invites on behalf of Printing Department for the purchase of Toners (Konica Minolta)

For more details please see the Kerala Government e-procurement web portal.

Sl. No.	Name of Items	Quantity	Unit
1	TN 513 Black toner	240	Nos.
2	TN 321 Black	12	Nos.
3	TN 321 Cyan	12	Nos.
4	TN 321 Magenta	12	Nos.
5	TN 321 Yellow	12	Nos.

Total Estimated cost—` 13,62,000.

Cost of tender form—` 2,100 + GST @ 18%.

EMD @ 1% estimated cost—` 13,620.

Last date and time of application—16-10-2018, 10 a. m.

Date and time of opening of tender—18-10-2018, 11 a. m.

General Conditions

- Bidder shall be made the EMD/Bid Security as per G.O. (P) No. 448/05/Fin dated 13-10-2005. If availing EMD exemption should produce documentary evidence for the same.
- The rate quoted should have inclusive of all taxes and other charges including loading, transportation, unloading, installation charges for Department Store, Government Central Press, Thiruvananthapuram.
- Samples should be produced on or before the last date of e-Tender to the office of Director of Printing.
- Payment will be made only after satisfactory receipt and supply of items.
- The item should be supplied as and when required within 7 days with effect from the date of receipt of the supply order.
- An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tender.
- The tenderer should produce documentary evidence in proof of the following:
 - A short list of the previous major supplies (2 year).
 - Performance Certificate from reputed customers.
- All conditions laid down in KFC Form 14 should be completed in the agreement.
- The purchaser has the right to cancel the supply order at any time without assigning any reason.

10. The Rates quoted should be remain the same up to 31-3-2019.

11. Dealers participated in tender should enclose authorisation letter from original manufacturers regarding authorised dealer.

Office of the Director of Printing,
Government Central Press,
Thiruvananthapuram-1.

(Sd.)
Director of Printing

ദർഘാസ് പരസ്യം

(1)

നമ്പർ 41/2018-19.

2018 സെപ്റ്റംബർ 24.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ടോണറുകൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ 9-10-2018 ഉച്ചയ്ക്ക് 1 മണി വരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസു കാര്യടേയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 41/2018-19, ടോണറുകൾ വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽതുക—` 3,45,800

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ` 700 (+ ജി. എസ്. ടി. 18%) നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 350 (+ജി. എസ്. ടി. 18%) നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും (9-10-2018 12 മണി വരെ) നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാൻഡ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപ്പത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

No. 41/2018-19.

24th September 2018.

Sealed tenders are superscribed as Tender No. 41/2018-19 for the supply of Toners is invited by the undersigned. The tenders along with samples should reach this office on or before 9-10-2018 at 1 p. m. and the same will be opened at 3 p.m. on the same day in the presence of tenderers or their authorised representatives who may be present at that time. Tenders shall be submitted in the

prescribed form which can be had from the office of the undersigned on cash payment of ` 700+GST @ 18% for original form and ` 350+GST @ 18% for duplicate. Cheque, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms nor will the forms be sent by VPP. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 9-10-2018. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any accounts.

PAC—` 3,45,800.

Date up to which the rates are to be remained same—31-3-2019.

Name and Designation of the officer to whom the tenders are to be submitted—Superintendent of Government Presses, Thiruvananthapuram.

Name of Office—Government Central Press, Thiruvananthapuram-1

NAME OF ITEMS

1. Toner HP Q-7551A (A3)—8
2. Toner HP Q-7516 A (A3)—12
3. Toner HP Cartridge 88A—6
4. Toner T 2507 P Thoshiba Digital Copier—6
5. Toner HP Laserjet CE 278 A—2
6. TN 2280 Toner Cartridge C (Fax Machine)—1
7. Inkjet Cartridge HPC 853—2
8. Canon 925 Black Toner—2
9. Toner 8543 A3—1
10. Toner T 2309 p-2kE-Studio—2

General Conditions

1. The rate quoted should be inclusive of all taxes, transportaion, loading and unloading expenses for Govt. Central Press, Thiruvananthapuram-695 001.
2. Samples should supplied.

3. The item should be supplied within 7 days on the receipt of confirmation.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank Account details should be furnished in the bill.
6. The rates should be valid upto 31-3-2019.
7. The purchaser has the right to cancel the supply order at any time without assigning any reason.
8. The supplier should be the authorised dealer of the item.
9. Security deposit @ 5 % of the quoted amount and agreement in the format of Annexure-23 in Store Purchase Manual should be produced immediately on receipt of confirmation.

(2)

നമ്പർ 46/2018-19.

2018 സെപ്റ്റംബർ 24.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് കീക്ക് സെറ്റ് സൂപ്പീരിയർ ക്വാളിറ്റി ഓഫ്സെറ്റ് ഇങ്ക് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 15-10-2018 ഉച്ചയ്ക്ക് 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാര്യമേയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുമേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസു അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസു നമ്പർ 46/2018-19, കീക്ക് സെറ്റ് സൂപ്പീരിയർ ക്വാളിറ്റി ഓഫ്സെറ്റ് ഇങ്ക് വിതരണം സംബന്ധിച്ചു” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. അടങ്കൽ തുക ` 2,55,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസു ഫോറങ്ങൾ ` 600 (+ ജി. എസ്. ടി. 18%) നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 300 (+ ജി. എസ്. ടി. 18%) നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും, 15-10-2018-ന് 12 മണിവരെ നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസു ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാൻഡ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസു ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരളസർക്കാർ മുദ്രപ്പത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസുനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

No. 46/2018-19.

24th September 2018.

Sealed tenders superscribed as Tender No. 46/2018-19 for the supply of the Quick Set Superior Quality Offset Ink is invited by the undersigned. The tenders along with samples should reach this office on or before 15-10-2018 at 1 p. m. and the same will be opened at 3 p.m. on the same day in the presence of tenderers or their authorised representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 600+GST @ 18% for original form and ` 300+GST @ 18% for duplicate. Cheque, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms nor will the forms be sent by VPP. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 15-10-2018. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any account.

PAC—` 2,55,000.

Date up to which the rates are to be remained same—31-3-2019.

Name and Designation of the officer to whom the tenders are to be submitted—Superintendent of Government Presses, Thiruvananthapuram.

Name of Office—Government Central Press, Thiruvananthapuram-1

NAME OF ITEMS

Quick set Superior Quality Offset Ink

- 1. Yellow — 100 kg.
- 2. Cyan — 100 kg.
- 3. Magenta — 100 kg.
- 4. Black — 300 kg.

General Conditions

- 1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading installation expenses f.o.r. Govt. Central Press, Thiruvananthapuram-695 001.
- 2. Sample should supply if necessary.
- 3. The item should be supplied within 7 days.
- 4. The payment will be made only after satisfactory receipt and survey reports.
- 5. Bank details should be furnished in the Bill.
- 6. The rates should be valid upto 31-3-2019.

- 7. The purchaser has the right to cancel the supply order at any time without assigning any reason.
- 8. The supplier should be an authorised dealer of the item.

(3)

നമ്പർ 48/2018-19.

2018 സെപ്റ്റംബർ 24.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ഓർഡിനറി ഷീറ്റ് ഫെഡ് ഓഫ്സെറ്റ് ഇങ്ക് ബ്ലാക്ക്-1500 Kg. വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 12-10-2018 ഉച്ചയ്ക്ക് 1 മണി വരെ സ്വീകരിക്കുന്നതും അനേദിവസം 3 മണിക്ക് ദർഘാസുകാരോടേയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 48/2018-19, ഓർഡിനറി ഷീറ്റ് ഫെഡ് ഓഫ്സെറ്റ് ഇങ്ക് വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 2,25,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ` 500 (+ ജി. എസ്. ടി. 18%) നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 250 (+ ജി. എസ്. ടി. 18%) നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും (12-10-2018, 12 മണിവരെ) നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാൻഡ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരളസർക്കാർ മുദ്രപ്പത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിര തദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

No. 48/2018-19.

24th September 2018.

Sealed tenders superscribed as Tender No. 48/2018-19 for the supply of the Ordinary Sheet Fed Offest Ink (Black-1500 Kg.) is invited by the undersigned. The tenders along with samples should reach this office on or before 12-10-2018 at 1 p. m. and the same will be opened at 3 p.m. on the same day in the presence of tenderers or their authorised representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 500+GST @ 18% for original form and ` 250+GST @ 18% for duplicate. Cheque, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms nor will the forms be sent by VPP. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 12-10-2018. An agreement in Kerala Stamp

Paper worth ` 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any account.

PAC—` 2,25,000.

General Conditions

1. The rate quoted should be inclusive of all taxes, transportaion, loading, unloading and installation expenses for Govt. Central Press,Thiruvananthapuram.
2. Samples should be supplied.
3. The item should be supplied within 7 days on the receipt of confirmation.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank account details should be furnished in the Bill.
6. The rates should be valid upto 31-3-2019.
7. The purchaser has the right to cancel the supply order at any time without assigning any reason.
8. The supplier should be an authorised dealer of an item.

(4)

നമ്പർ 50/2018-19.

2018 സെപ്റ്റംബർ 24.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് വെബ് ഓഫ്സെറ്റ് ഇങ്ക് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 16-10-2018 ഉച്ചയ്ക്ക് 1 മണി വരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 50/2018-19, വെബ് ഓഫ്സെറ്റ് ഇങ്ക് വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. അടങ്കൽ തുക ` 2,35,000.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ` 500 + ജി. എസ്. ടി. @ 18% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ` 250 + ജി. എസ്. ടി. @ 18% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും 16-10-2018-ന് 12 മണിവരെ നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാൻഡ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ` 200 വിലയുള്ള കേരളസർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

സാധനസാമഗ്രികൾ
വെബ് ഓഫ്സെറ്റ് ഇങ്ക്

- | | | |
|-------------|---|----------|
| 1. മഞ്ഞ | — | 200 Kg. |
| 2. സിയാൻ | — | 200 Kg. |
| 3. മജന്ത | — | 100 Kg. |
| 4. ബ്ലാക്ക് | — | 1000 Kg. |

No. 50/2018-19.

24th September 2018.

Sealed tenders superscribed as Tender No. 50/2018-19 for the supply of the Web Offest Ink is invited by the undersigned. The tenders along with samples should reach this office on or before 16-10-2018 at 1 p. m. and the same will be opened at 3 p.m. on the same day in the presence of tenderers or their authorised representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ` 500+GST @ 18% for original form and ` 250+GST @ 18% for duplicate. Cheque, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms nor will the forms be sent by V.P.P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 16-10-2018. An agreement in Kerala Stamp Paper worth ` 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ` 200 will not be accepted on any account.

PAC—` 2,35,000.

NAME OF ITEMS
Web Offset Ink

- | | | |
|------------|---|----------|
| 1. Yellow | — | 200 Kg. |
| 2. Cyan | — | 200 Kg. |
| 3. Magenta | — | 100 Kg. |
| 4. Black | — | 1000 Kg. |

General Conditions

1. The rate quoted should be inclusive of all taxes, transportaion, loading, unloading and installation expenses for Govt. Central Press,Thiruvananthapuram.
2. Samples should supply if necessary.
3. The item should be supplied within 7 days.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank details should be furnished in the Bill.

6. The rates should be valid upto 31-3-2019.
7. The purchaser has the right to cancel the supply order at any time without assigning any reason.
8. The supplier should be an authorised dealer of the item.

Office of the Director of Printing,
Govt. Central Press, (Sd.)
Thiruvananthapuram. *Superintendent of Govt. Presses.*

E-TENDER NOTICE

No. 45/2018-19. *8th October 2018.*

E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Electrical Punching Unit with Multipurpose Binder as per the specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—e-tender No. 45/2018-19/SN-
1.7 lakh.

Date of pre-bid meeting—10-10-2018.

Starting date of bid submission—11-10-2018.

Last date of receipt of e-tender—22-10-2018.

Date and time of opening of e-tender:

1. Technical Bid—25-10-2018
2. Financial Bid—27-10-2018

Cost of e-tender (Online Submission)—` 400+72=` 500.

EMD—1% of PAC in online payment—` 1,700.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

The tender has two covers:

- Technical Cover
- Financial Cover

A. *Technical Cover*

The first cover i.e., the technical cover shall be uploaded with the following document.

1. *Technical details*

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance statement.

Specification-Compliance Statement for e-tender

Sl. No.	Details of Departmental Technical Specifications and General condition	Details of the Product offered	Deviation from Departmental Technical Specification if any

2. Brochure of the product intended to supply
3. Work Experience Certificate, O.E.M. Authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
5. Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

Pre-bid Meeting

A Pre-bid meeting will be held at Government Central Press, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the Pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number: 0471-2331458.

B. *Financial Cover*

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

SPECIFICATIONS		(1)	(2)	(3)
Electric Punching unit with Multipurpose Binder (Spiral, Comb, Wiro)				
Punching Unit				
Punching Thickness	30 Sheets			6 (a) Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.
Maximum Size	A3			7 Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.
Operating Method	Handle and Padle			8 Warranty period of the machine/equipment should be minimum 1 year.
Dye set	Wiro (3:1-1 set) (2 : 1-1 set)			8 (a) Specify the warranty period offered by the bidder if more than 1 year.
Wiro Binding Unit				9 Bidders should produce documentary evidence in proof of the following:
Binding capacity	250 Sheets of 75 gsm,			9 (a) Govt. supplies made by them for the type of machine/equipment tendered.
Type	Spiral, Comb, Wiro			9 (b) Performance certificate from reputed customers for the type of machine/equipment tendered.
General Conditions				10 Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.
Compliance to the following general conditions should be marked as Yes/No against each and signed underneath, by the bidder.				11 Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.
<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No</i>		
(1)	(2)	(3)		
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013.			12 Pre installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.
	1 (a) If yes, whether document in proof of the same is attached herewith.			13 Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.
2	All the technical specification should be mentioned clearly by the bidder.			14 Installation and trial run should be carried out by the supplier at the specified Govt. Press
	2 (a) If yes, whether document in proof of the same is attached herewith.			15 Spare parts should be available for a minimum period; specify details.
3	Machine offered should be standard, branded, and proven product and available in the market			16 The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ` 200).
	3 (a) If yes, whether document in proof of the same is attached herewith.			
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender.			
	4 (a) If Manufacturing firm (OEM), proof of the same should be attached. If authorized dealer, certificate from the manufacturer (OEM) should be attached.			
5	Manufacturing firms should have preferably ISO 9001 quality certificate.			
	5 (a) If yes, whether document in proof of the same is attached herewith.			
6	Service centres in Kerala for prompt after sales service is preferred.			

(1)	(2)	(3)	(1)	(2)	(3)
17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.	17 (a) Whether delivery period is specifically and clearly mentioned in the tender.	25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
18	Details of the machine offered such as brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre-bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.		26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.	
19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/ replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.		<p><i>Note:</i>—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.</p> <p>Office of the Director of Printing, Government Central Press, (Sd.) Thiruvananthapuram. <i>Director of Printing.</i></p>		
20	Rate quoted should be valid for a period of minimum 6 months.		<p>Technical Education Department</p> <p><u>ലഘു ദർഘാസ് പരസ്യം</u></p>		
21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts.		<p>നമ്പർ പി5/6118/2018/സി. ഇ. റ്റി. 2018 സെപ്റ്റംബർ 17.</p> <p>കോളേജ് ഓഫ് എഞ്ചിനീയറിംഗ് ട്രിവാൻഡ്രം, തിരുവനന്തപുരത്തിന്റെ എഞ്ചിനീയറിംഗ് കോളേജിലെ ബോണ്ട് ലാബിലേക്ക് Drone with propellers, Tool kit and Lithium polymer replacement Battery വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.</p> <p>ദർഘാസ് നമ്പർ—26/18/പി5/PPP.</p> <p>www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_232983_1</p> <p>(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/ www. etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)</p> <p>ദർഘാസുകളുടെ വില— 472 (400 + 18% ജി. എസ്. റ്റി.)</p> <p>അടങ്കൽ തുക— 1,50,000.</p> <p>നിരതദ്രവ്യം— 1,500.</p> <p>www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും— 22-10-2018, 3 മണി.</p> <p>ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—26-10-2018, 11 മണി.</p> <p>ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.</p>		
22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.				
23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.				
24	Tender Evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.				

No. P5/6118/18/CET.

17th September 2018.

Tenders are invited for Drone with propellers, Tool kit and Lithium polymer replacement Battery for Bosch Rexroth Centre of College of Engineering Trivandrum, Thiruvananthapuram.

Tender No.—26/2018/P5/PPP.

ID in www.etenders.kerala.gov.in—2018_DTE_232983_1.

For more details visit www.cet.ac.in/www.etenders.kerala.gov.in.

Estimated Cost—` 1,50,000.

EMD—` 1,500.

Cost of tender form—` 472 (` 400 + 18% GST).

Last date and time for uploading of the documents in the website www.etenders.kerala.gov.in—22-10-2018, 3 p. m.

Date and time of opening of tender—26-10-2018, 11 a. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

College of Engineering Trivandrum, Thiruvananthapuram.

(Sd.) Principal.

ലഘു ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

(1)

നമ്പർ ഡി3-2774/2018/RIT.

2018 സെപ്റ്റംബർ 6.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രിക്കൽ ആന്റ് ഇലക്ട്രോണിക്സ് എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലെ പവർ ഇലക്ട്രോണിക്സ് ലാബിലേക്ക് വിവിധ സാധനങ്ങൾ നൽകുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,88,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയടക്കം) :

അസ്സൽ—` 672.

പകർപ്പ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—25-10-2018, 2 മണി.

പൂരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—26-10-2018, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—26-10-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 15-10-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ദർഘാസ് ഫോറത്തിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി.ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരുകാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-2774/2018/RIT.

6th September 2018.

Extended sealed tenders are invited for the supply of various items for the use of Power Electronics Lab in the EEE of Rajiv Gandhi Institute of Technology, Kottayam at a total cost of ` 2,88,000.

Cost of tender forms (Including GST) :

Original—` 672.

Duplicate—` 336.

Last date and time of sale of tender form—25-10-2018, 2 p. m.

Last date and time of receipt of tender—26-10-2018, 1 p. m.

Date and time of opening of tender—26-10-2018, 2 p. m.

Those who want tender forms by Registered post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 15-10-2018.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and

EMD 1% of total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected. Detailed specification will be issued along with the tender forms.

ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസു ഘോരത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

(2)

No. D3-8821/2017/RIT. 10th September 2018.

നമ്പർ ഡി3-8821/2017/RIT. 2018 സെപ്റ്റംബർ 10.

Extended sealed tenders are invited for the supply of a 2 Channel Digital Storage Oscilloscope for the use of TBI Centre, RIT, Kottayam at a total cost of ` 1,00,000.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ TBI സെന്ററിലേക്ക് 2 Channel Digital Storage Oscilloscope നൽകുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

Cost of tender forms (Including GST) :

അടങ്കൽ തുക—` 1,00,000.

Original—` 448.

ദർഘാസു ഘോരത്തിന്റെ വില (നികുതിയടക്കം) :

Duplicate—` 224.

അസ്സൽ—` 448.

Last date and time of sale of tender—29-10-2018, 1 p. m.

പകർപ്പ്—` 224.

Last date and time of receipt of tender—30-10-2018, 1 p. m.

ദർഘാസു ഘോരം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—29-10-2018, 1 മണി.

Date and time of opening of tender—30-10-2018, 2 p. m.

പുരിപ്പിച്ച ദർഘാസു സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-10-2018, 1 മണി.

Those who want tender forms by Registered post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 19-10-2018.

ദർഘാസു തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—30-10-2018, 2 മണി.

Tender forms can be had from the office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

ദർഘാസു ഘോരം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസു ഘോരത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 19-10-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ദർഘാസു ഘോരത്തിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected. Detailed specification will be issued along with the tender forms.

ദർഘാസു ഘോരങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി.ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണിമുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസു സമർപ്പിക്കുന്ന കവറിനുകളിൽ ദർഘാസു നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസു ഘോരങ്ങൾ യാതൊരുകാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസു നിയമം അനുസരിച്ച് ദർഘാസു സമർപ്പിക്കുന്ന ആൾ ദർഘാസുനോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ

Rajiv Gandhi Institute of Technology, Kottayam.

(Sd.) Principal.

Water Transport Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി3-8371/2018. 2018 സെപ്റ്റംബർ 24.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—68/സി3/2018-19.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—FRP Speed Boat Hull.

അടങ്കൽ തുക—` 2,50,000.

നിരതദ്രവ്യം—` 2,500.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 560 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—22-10-2018, 1 മണിവരെ.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—22-10-2018, 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—22-10-2018, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്
ഡയറക്ടറേറ്റ്, ആലപ്പുഴ.

(ഒപ്പ്)
ഡയറക്ടർ.